

## ORISSA HIGH COURT

**FILING REPORT AS ON :18/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/000042/2022	S.P. SINGLA CONSTRUCTION PVT. LTD. VS EXECUTIVE ENGNR.,CUTTACK(R AND B) DIVISION NO.1,CUTTACK	LINGARAJ SARANGI VS	// ()
2	BLAPL/0006768/2022	BADAL BEHERA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	ORIENT /74 /2022 () //
3	BLAPL/0006769/2022	NALINIKANTA PRUSTY VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	RAJKANIKA /108 /2022 () //
4	BLAPL/0006770/2022	HEMANTA MISHAL VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	KASINAGAR /38 /2021 () //
5	BLAPL/0006771/2022	GANESH NATH VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL TOWN /345 /2022 () //
6	BLAPL/0006772/2022	ALOK KUMAR PRADHAN VS STATE OF ODISHA	DILIP KUMAR SAHU VS	DHARAKOT PS /71 /2017 () //
7	BLAPL/0006773/2022	ABU HOSSAIN @ ABU HOSSAIN KHAN VS STATE OF ODISHA	SOURA CHANDRA MOHAPATRA VS	BHADRAK TOWN /141 /2022 () //
8	BLAPL/0006774/2022	TRINATH HANTALA VS STATE OF ODISHA	AJIT KUMAR PANDA VS	//0 () //
9	BLAPL/0006775/2022	SEKHAR PRADHAN @ PAPU PADHAN VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BRAJARAJNAGAR /180 /2022 () //
10	BLAPL/0006776/2022	SUNIL CHAND BEHERA VS STATE OF ODISHA	MANORANJAN ACHARYA VS	HINJILI (ASKA) /116 /2022 () //
11	BLAPL/0006777/2022	RAGHUNATH KUMBHAR VS STATE OF ODISHA	JAGABANDHU SAHU VS	BANGOMUNDA /68 /2020 () //

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12	BLAPL/0006778/2022	AMIYA RANJAN MAHANTA VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	JODA /197 /2021 () //
13	BLAPL/0006779/2022	AJAY DAS @ MALLICK VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	KHARABEL NAGAR P.S. /187 /2022 () //
14	BLAPL/0006780/2022	BABULI @ BIJAY DAS VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	BASTA /296 /2020 () //
15	BLAPL/0006781/2022	GANGA @ GANGADHAR SETHI VS STATE OF ODISHA	LAMBODAR ACHARI VS	SURADA /141 /2018 () //
16	BLAPL/0006782/2022	TUKARAM BIRODAR VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MOTU /30 /2021 () //
17	BLAPL/0006783/2022	JAYADEV MANDAL VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /207 /2019 () //
18	BLAPL/0006784/2022	RAJESH CHANDRA SAHOO @ LITON VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	GOCHHAPADA /81 /2022 () //
19	BLAPL/0006785/2022	RAHUL @ HRUSHIKESH SAHOO VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BARI /198 /2022 () //
20	BLAPL/0006786/2022	JYOTI RANJAN JENA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	/ /0 () //
21	BLAPL/0006787/2022	BABINI HANTAL VS STATE OF ODISHA	ASIT KUMAR JENA VS	MATHILI /100 /2022 () //
22	BLAPL/0006788/2022	VEERENDRA SINGH VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	G.R.P.S.,SAMBALPUR /22 /2022 () //
23	BLAPL/0006789/2022	SANTOSH KUMAR NAYAK	MANAS CHANDRA JENA	PIPLI /100 /2022

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		VS	VS	()
24	BLAPL/0006790/2022	STATE OF ODISHA ACHYUT PAWAR	ASIT KUMAR JENA	// CHITRAKONDA /7 /2022
		VS	VS	()
25	BLAPL/0006791/2022	STATE OF ODISHA SULAVA PRADHAN	AJIT CHANDRA MOHAPATRA	// MAHANGA /146 /2022
		VS	VS	()
26	BLAPL/0006792/2022	STATE OF ODISHA KUNU @ KUNURANI PRADHAN	JUGALA KISHORE PANDA	// PURUNAKATAK /126 /2021
		VS	VS	()
27	BLAPL/0006793/2022	STATE OF ODISHA DAMAI SUKRI	ASIT KUMAR JENA	// PAPERMETLA P.S. /8 /2021
		VS	VS	()
28	BLAPL/0006794/2022	STATE OF ODISHA SURAJ BADABURA	BHABANI PRASAD PRADHAN	// SEMILLIGUDA /58 /2022
		VS	VS	()
29	BLAPL/0006795/2022	STATE OF ODISHA PADIA MADHI @ DENGGA	JUGALA KISHORE PANDA	// KALIMELA /216 /2021
		VS	VS	()
30	BLAPL/0006796/2022	STATE OF ODISHA PALASTI JAGADALA	SWAYAMPRAVA DASH	// REAMAL /215 /2021
		VS	VS	()
31	BLAPL/0006797/2022	STATE OF ODISHA BIKASH RAJHANSA	SWAYAMPRAVA DASH	// REAMAL /215 /2021
		VS	VS	()
32	BLAPL/0006798/2022	STATE OF ODISHA RAVADA HEMANTA KUMAR	ASIT KUMAR JENA	// JEYPORE TOWN /226 /2021
		VS	VS	()
33	BLAPL/0006799/2022	STATE OF ODISHA SAROJ KUMAR KAR @ PAPU	PULAKESH MOHANTY	// Cyber Crime and Economic Offences /8 /2022
		VS	VS	()
34	BLAPL/0006800/2022	STATE OF ODISHA RAGHU HANTAL	ASHOK KUMAR ROUT	// MACHHKUND /54 /2021
		VS	VS	()

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35	BLAPL/0006801/2022	STATE OF ODISHA CHINKU @ BADUDEB DALABEHERA VS	SOUBHAGYA KUMAR DASH VS	// GOLANTHARA (BERHAMPUR) /159 /2022 ()
36	BLAPL/0006802/2022	STATE OF ODISHA BALABHADRA PRASAD MISHRA VS	JASHOBANTA DASH VS	// SAMBALPUR CYBER /27 /2022 ()
37	BLAPL/0006803/2022	STATE OF ODISHA SEBIL ELANJIMPALLY VS	SANGRAM KESHARI ROUT VS	// MACHHKUND /57 /2020 ()
38	BLAPL/0006804/2022	STATE OF ODISHA GURUDEV MALLIK VS	ANIRUDHA DAS VS	// KANTAMAL /103 /2020 ()
39	BLAPL/0006805/2022	STATE OF ODISHA SAMBHU DURGA VS	UMAKANTA BARIK VS	// KESINGA /128 /2022 ()
40	BLAPL/0006806/2022	STATE OF ODISHA KISHORE KUMAR JENA VS	SANGITA MOHANTY VS	// PATTAMUNDAI /188 /2020 ()
41	BLAPL/0006807/2022	STATE OF ODISHA SAMEER SABAR VS	BISWA RANJAN DAS VS	// MOHANA /64 /2021 ()
42	BLAPL/0006808/2022	STATE OF ODISHA MANGESH KUMAR BEHERA VS	NIROD KUMAR SAHU VS	// RAMACHANDAPUR /135 /2022 ()
43	BLAPL/0006809/2022	STATE OF ODISHA ALOK BEHERA VS	DIGAMBAR SETHI VS	// HARICHANDANPUR /83 /2022 ()
44	BLAPL/0006810/2022	STATE OF ODISHA DHARAMA PRADHAN VS	LINGARAJ MOHANTY VS	// KHURDA ROAD G.R.P.S. /74 /2022 ()
45	BLAPL/0006811/2022	STATE OF ODISHA PAPU KUMAR BHAGAT VS STATE OF ODISHA	PRADIPTA BEURA VS	// BADAMBADI /165 /2022 () //

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46	BLAPL/0006812/2022	AMIR MEHER VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	//0 () //
47	BLAPL/0006813/2022	SRIMATI PALA VS STATE OF ODISHA	AMITAV TRIPATHY VS	SARANAKUL /43 /2022 () //
48	BLAPL/0006814/2022	MADHABA PRUSTY VS STATE OF ODISHA	MANAS CHAND VS	BOLANGIR SADAR /249 /2022 () //
49	BLAPL/0006815/2022	TUNA LIMA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	PADMAPUR /96 /2021 () //
50	BLAPL/0006816/2022	SANJUKTA DAS VS STATE OF ODISHA	LINGARAJ MOHANTY VS	KHURDA ROAD G.R.P.S. /74 /2022 () //
51	BLAPL/0006817/2022	KAMALAKANTA @ KAMAL KUMAR PRAMANIK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	SINGLA /90 /2022 () //
52	BLAPL/0006818/2022	JAGABANDHU @ JAGA NAIK VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	NAKTIDEUL /57 /2022 () //
53	BLAPL/0006819/2022	SANGIT SAMRAT PATEL @ SANGEET SAMRAT PATHY VS STATE OF ODISHA	HRATAP KUMAR NAYAK VS	AUL /86 /2022 () //
54	BLAPL/0006820/2022	RAJA @ SUBHRANSHU SEKHAR RATHA @ SUBHRANSHU SEKHAR RATHA VS STATE OF ODISHA	SURYAKANTA DASH VS	BARANGA /150 /2019 () //
55	BLAPL/0006821/2022	NANDKISHOR PATEL VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	//0 () //
56	BLAPL/0006822/2022	SUMITRA PARIDA VS STATE OF ODISHA	BISWARANJAN DALAI VS	KANPUR /79 /2022 () //
57	BLAPL/0006823/2022	KARAN BAG VS STATE OF ODISHA	SURYAKANTA DASH VS	SEMILLIGUDA /14 /2021 () //

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0006824/2022	SANTOSH JENA	AMITAV TRIPATHY	SARANAKUL /43 /2022
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0006825/2022	BHUBAN MOHAN NAIK	MANAS CHAND	DEOGARH /462 /2022
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0006826/2022	SACHIPATI GARIA	SATYABRATA PANDA	BAUNISUNI /53 /2022
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0006827/2022	SONU BEHERA @ AKASH @ SANU BEHERA	SAKTI PRASAD DAS	NAYAPALLI P.S. /364 /2022
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0006828/2022	ALOK SAHU @ ALOK KUMAR SAHU	SURYAKANTA DASH	Cyber Crime and Economic Offences /2 /2022
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0006829/2022	PRAVAKAR SATAPATHY	SAKTI PRASAD DAS	MANCHESWAR P.S. /146 /2022
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0006830/2022	TRILOCHAN MALLICK	BASUDEV BARIK	MAHANGA /114 /2022
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0006831/2022	ARUNA DIGAL @ ARUN DIGAL	SURYAKANTA DWIBEDI	BALLIGUDA /127 /2021
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0006832/2022	MANAS NAYAK	PRAMOD KUMAR JENA	BALASORE TOWN /130 /2022
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0006833/2022	SANKAR @ DEEPAK KUMAR NAYAK	MANOJ KUMAR MALLICK	MALGODOWN /184 /2014
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0006834/2022	LAXMIKANTA GOUDA @ TUTU @ KALIA	BISWA RANJAN DAS	PATTAPUR (ASKA) /316 /2020
		VS	VS	()

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69	BLAPL/0006835/2022	STATE OF ODISHA DEV@SUKDEV SUNA VS	SUNIL KUMAR PANDA VS	// ATTABIRA /212 /2022 ()
70	BLAPL/0006836/2022	STATE OF ODISHA HARENDRA SINGH VS	PRADIPTA BEURA VS	// KAKIRIGUMMA /57 /2020 ()
71	BLAPL/0006837/2022	STATE OF ODISHA DILU @ KRUSHNA CHANDRA PATRA VS	ASHOK DAS VS	// DIGAPAHANDI /76 /2017 ()
72	BLAPL/0006838/2022	STATE OF ODISHA TIKUN @ TIRTHABASI NANDA VS	JULU KHANSAMA VS	// KANDHEIGOLE /132 /2022 ()
73	BLAPL/0006839/2022	STATE OF ODISHA A. AJANA RAO VS	SATYA NARAYAN MISHRA (4) VS	// MUDANPUR RAMPUR /48 /2022 ()
74	BLAPL/0006840/2022	STATE OF ODISHA SANJIB KUMAR PANDA @ BUBULA VS	ANIRUDHA DAS VS	// / /0 ()
75	BLAPL/0006841/2022	STATE OF ODISHA PURUSHOTI HANTAL VS	SURYAKANTA DASH VS	// JEYPORE SADAR /74 /2022 ()
76	BLAPL/0006842/2022	STATE OF ODISHA HADI SISA VS	PRASANTA KUMAR NANDA VS	// MUDULIPODA /27 /2020 ()
77	BLAPL/0006843/2022	STATE OF ODISHA SRIDHAR KUMAR MOHAPATRA VS	GHANASHYAM MUDULI VS	// EOW,BHUBANESWAR /20 /2022 ()
78	BLAPL/0006844/2022	STATE OF ODISHA RAMACHANDRA JENA VS	SANTOSH KUMAR MAHANTY VS	// KHALLIKOTE /354 /2022 ()
79	BLAPL/0006845/2022	STATE OF ODISHA SATYAGOPAL BISWAS @ SATYA BISWAS VS	JYOTIRMAYA SAHOO VS	// POTTANGI /26 /2020 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	BLAPL/0006846/2022	RATNA DANGAYAT VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	KORAPUT TOWN /324 /2021 () //
81	BLAPL/0006847/2022	LACHHU PADIAMI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MATHILI /109 /2018 () //
82	BLAPL/0006848/2022	SAROJ MAJHI @ KISAN VS STATE OF ODISHA	DEVASHIS PANDA VS	DHARUADIHI /118 /2021 () //
83	BLAPL/0006849/2022	MANORANJAN BARIK VS STATE OF ODISHA	BASUDEV BARIK VS	BARIPADA TOWN /265 /2022 () //
84	BLAPL/0006850/2022	SUDHANSU SEKHAR DAS @ MUNU VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH TOWN /224 /2022 () //
85	BLAPL/0006851/2022	PARAMANANDA SUBUDHI VS STATE OF ODISHA	DEBA KUMAR RATH VS	TOMANDO /59 /2022 () //
86	CMAPL/0000284/2022	V.JHANSIRANI PATRO VS CENTRAL PUBLIC INFORMATION OFFICER AND OTHERS.	ASMIYA RANJAN MAJHI VS	// () //
87	CMAPL/0000285/2022	ACHYUTA SENAPATI @ ACHYUTANANDA SENAPATI VS LACHANAN BALAJI DEB	ANATAN DAS VS	// () //
88	CMP/0000634/2022	BAIKUNTHA BEJ VS DUNGEI BHOI	ANAM CHARAN PANDA VS	// () //
89	CMP/0000635/2022	D.SAIRAM VS THE GENERAL MANAGER, ELECTRICAL,SOUTHCO,BERHAMPUR	MANAS CHAND VS	// () //
90	CMP/0000636/2022	PRAKASH CHANDRA JENA VS TAAPOI BEWA	H.N.MOHAPATRA VS	// () //
91	CMP/0000637/2022	PRAMILA SAHU	RAMESH KUMAR SAHU	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		MUSA BEHERA		//
92	CMP/0000638/2022	AJAYA KUMAR ROUT	H.N.MOHAPATRA	//
		VS	VS	0
		FARIDA BEGUM		//
93	CMP/0000639/2022	RABINDRA BEHERA	PRADEEP KUMAR DAS	//
		VS	VS	0
		BHAGIRATHI BARIK		//
94	CONTC/0004563/2022	PRAVAT KUMAR MALLICK	ADV	//
		VS	VS	0
		DEBDUTTA BISWAL, I.F.S		//
95	CONTC/0004564/2022	SRIBATSCHA KUMAR DASH	ADV	//
		VS	VS	0
		VIR VIKRAM YADAV, I.A.S.		//
96	CONTC/0004565/2022	SANJAY KESHARI MOHAPATRA	ADV	//
		VS	VS	0
		SAMARTH VERMA, COLLECTOR, PURI		//
97	CONTC/0004566/2022	ASHOK KUMAR NANDI	ADV	//
		VS	VS	0
		ASHOK MEENA, I.A.S.		//
98	CONTC/0004567/2022	BISHNUPADA ROUT	ADV	//
		VS	VS	0
		DEORANNJAN KUMAR SINGH, I.A.S.		//
99	CONTC/0004568/2022	ANITA PAL	ADV	//
		VS	VS	0
		SRIKANT TARAI, SECY., B.S.E, ODISHA		//
100	CONTC/0004569/2022	PRATHAMESH BASANTIA	ADV	//
		VS	VS	0
		ANANTA SHEET, PRINCIPAL, KENDRIYA VIDYALAYA 1		//
101	CONTC/0004570/2022	HIREN PRATAP DAS	ADV.	//
		VS	VS	0
		ASHWINI KUMAR MISHRA,DIRECTOR,H.E,HEADS OF DEPT. .BBSR		//
102	CONTC/0004571/2022	M/S.GAYATRI INDUSTRIES	ADV	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
103	CONTC/0004572/2022	BISHNUPADA SETHI, I.A.S. MURALI DHARA PADHI VS	ADV VS	// // ()
104	CONTC/0004573/2022	BISHNUPADA SETHY, I.A.S. BIJULI RANA @ BIJILI RANA VS	ADV VS	// // ()
105	CONTC/0004574/2022	LAXMAN AMAT, TAHASILDAR, SADAR, SAMBALPUR PURNIMA JENA VS	H.S.SATAPATHY VS	// // ()
106	CONTC/0004575/2022	PROF. DR. LUCY DAS, SUPERINTENDENT, SCB MEDICAL. RANJIT KUMAR MALLIK VS	ADV VS	// // ()
107	CONTC/0004576/2022	SANJEEV CHOPRA, I.A.S. PRAFULLA KUMAR KABI VS	ADV VS	// // ()
108	CONTC/0004577/2022	SATYA RANJAN SAHOO, DIRECTOR SECONDARY EDU. N.RAMA CHANDRA REDDY VS	ADV VS	// // ()
109	CONTC/0004578/2022	GANESH CHANDRA PATRA, I.A.S. BISWANATH PATEL VS	ASHIS KUMAR MISHRA VS	// // ()
110	CONTC/0004579/2022	KUMAR NAGBHUSAN, SPECIAL LAND OFFICER, LOWER SUKTEL IRRIGATION PROJECT, BALANGIR SHREEKANTA PATEL VS	ADV VS	// // ()
111	CONTC/0004580/2022	CHANCHAL RANA, COLLECTOR CUM DISTRICT MIGISTRATE, BALANGIR SADASHIB MOHANTY VS	ASHOK KUMAR SARANGI VS	// // ()
112	CONTC/0004581/2022	ABHAS RANJAN PANIGRAHI, SUB REGISTRAR, ROURKELA RANJAN KUMAR DEHURY VS	PRAFULLA CHANDRA DAS VS	// // ()
113	CONTC/0004582/2022	SURYA PRAKASH NAYAK PRATYUSA KUMAR MOHANTY VS	ADV VS	// // ()
		ANU GARG, I.A.S.		//

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114	CONTC/0004583/2022	TUSAR KUMAR SAHU VS ASHOK KUMAR KALURAM, I.A.S.	ADV VS	// ()
115	CONTC/0004584/2022	GULABATI SUNA VS DIRECTOR ELEMENTARY EDUCATION	ADV VS	// ()
116	CONTC/0004585/2022	MOTIRAM TANDI VS DIRECTOR ELEMENTARY EDUCATION	ADV VS	// ()
117	CONTR/0000037/2022	SUDESNA SWAIN VS SANDEEP Sampat Madkar, I.P.S.	ADV VS	/ /0 ()
118	CRLA/0000565/2022	SRIKANTA NAYAK VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	GHATAGAON /74 /2017 ()
119	CRLA/0000566/2022	BARALA NAYAK VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	GHATAGAON /74 /2017 ()
120	CRLA/0000567/2022	PHULCHAND GOND VS STATE OF ODISHA	ANIRUDHA DAS VS	RAIGHAR /88 /2013 ()
121	CRLA/0000568/2022	DOM @ PADMAN GOLARI VS STATE OF ODISHA	DIGAMBAR SETHI VS	JEYPORE MAHILA /1 /2018 ()
122	CRLA/0000569/2022	SANJAY SAMANTRAY VS STATE OF ODISHA	DEVASHIS PANDA VS	BALANGA /168 /2019 ()
123	CRLA/0000570/2022	LAIKHAN BHUMIA VS STATE OF ODISHA	AMIT KUMAR NATH VS	MATHILI /105 /2019 ()
124	CRLMA/0000162/2022	NIROD KUMAR SAHU VS STATE OF ODISHA	ADV. VS	/ /0 ()
125	CRLMA/0000163/2022	DEBADATTA PARIJA@PAPU	ADV.	JAGATSINGPUR /135 /2015

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		VS	VS	()
		STATE OF ODISHA		//
126	CRLMA/0000164/2022	BIKA@BIKASH BHOI	ADV.	OLATPUR /24 /2020
		VS	VS	()
		STATE OF ODISHA		//
127	CRLMA/0000165/2022	SK.NASIMUDDIN@PAPU	ADV.	TOMANDO /1 /2021
		VS	VS	()
		STATE OF ODISHA		//
128	CRLMA/0000166/2022	JAGANNATH PARIDA	ADV.	/ /0
		VS	VS	()
		SANJUKTA PARIDA		//
129	CRLMA/0000167/2022	PUSHPA GHADAI	ADV.	JATNI P.S. /539 /2021
		VS	VS	()
		STATE OF ODISHA		//
130	CRLMC/0001950/2022	JUDHISTIR PRADHANI	DILIP KUMAR SAHU	KANTABANJI /127 /2013
		VS	VS	()
		STATE OF ODISHA		//
131	CRLMC/0001951/2022	AMBIKA PRASAD RATH	SUDHIR KUMAR PATRA	CUTTACK VIGILANCE /9 /2006
		VS	VS	()
		STATE OF ODISHA		//
132	CRLMC/0001952/2022	DEBARAJ SAHOO	U.K.LENKA	CUTTACK VIGILANCE /46 /2004
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
133	CRLMC/0001953/2022	DEBARAJ SAHOO	U.K.LENKA	CUTTACK VIGILANCE /47 /2004
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
134	CRLMC/0001954/2022	RAMA CHANDRA TUDU	SMRUTI RANJAN MOHAPATRA	BALASORE VIGILANCE /14 /2003
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
135	CRLMC/0001955/2022	DILLIP KUMAR THAKUR	KRUSHNA CHANDRA DASH	BOLANGIR SADAR /267 /2016
		VS	VS	()
		STATE OF ODISHA		//
136	CRLMC/0001956/2022	PROF.(DR.)PUSPARAJ DASH	SUKANTA KUMAR MISHRA	BURLA /300 /2019
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :18/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMC/0001957/2022	STATE OF ODISHA JIBAN JYOTI NAYAK VS	MAHES DAS VS	// / /0 ()
138	CRLMC/0001958/2022	STATE OF ODISHA RAKESH KUMAR SAHOO VS	ARIJEET MISHRA VS	// / /0 ()
139	CRLMC/0001959/2022	HIMANSU BHUSAN DAS NALINIKANTA MUDULI VS	CHITTA RANJAN SWAIN VS	// BHUBANESWAR VIGILANCE /25 /2000 ()
140	CRLMC/0001960/2022	STATE OF ODISHA(VIG.) CHITTARANJAN RAY VS	SUSANTA KUMAR BARAL VS	// LALBAG /92 /2015 ()
141	CRLMC/0001961/2022	STATE OF ODISHA SUBASH CHANDRA NAYAK VS	SUSHANTA HARICHANDAN VS	// PARADEEP /81 /2007 ()
142	CRLMC/0001962/2022	STATE OF ODISHA PRAHALAD SETHY VS	ARUN KUMAR DAS 1 VS	// DHENKANAL TOWN /162 /1997 ()
143	CRLMC/0001963/2022	STATE OF ODISHA KUNA DAS VS	MANAS CHAND VS	// G.UDAYAGIRI /44 /2020 ()
144	CRLMC/0001964/2022	STATE OF ODISHA ARUNA BEHERA VS	SUKANTA KUMAR NAYAK VS	// PATTAMUNDAI /114 /2000 ()
145	CRLMC/0001965/2022	STATE OF ODISHA DIBYASACHI BARAL VS	RAMANI KANTA PATTANAİK VS	// PARADEEP LOCK /133 /2016 ()
146	CRLMC/0001966/2022	STATE OF ODISHA ARATI PANDA VS	JITENDRA SAMANTARAY VS	// / /0 ()
147	CRLMC/0001967/2022	STATE OF ODISHA SAURAJA MANJARI DASH VS PRASHANTA KUMAR DASH	BIJAYA KUMAR RAGADA VS	// / /0 () //

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
148	CRLMC/0001968/2022	SHANTILATA SAHOO@SANTILATA SAHOO VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	JEYPURE MAHILA /8 /2018 () //
149	CRLMP/0001434/2022	DHIRAJ KRISHNA BEHERA VS STATE OF ODISHA	BIJAYA NANDA DASH VS	/ /0 () //
150	CRLMP/0001435/2022	BABAJI JENA VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	/ /0 () //
151	CRLMP/0001436/2022	JANMENDRA KUMAR TRIPATHY VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	/ /0 () //
152	CRLMP/0001437/2022	BALARAM DAS VS STATE OF ODISHA	GYANESWAR SATPATHY VS	/ /0 () //
153	CRLMP/0001438/2022	SUVALAXMI KAR VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	/ /0 () //
154	CRLMP/0001439/2022	TRINATH SAHU VS STATE OF ODISHA	SAIDATTA SENAPATI VS	/ /0 () //
155	CRLMP/0001440/2022	ARAKHITA BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	/ /0 () //
156	CRLMP/0001441/2022	SAUDAMINI SAHU VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
157	CRLMP/0001442/2022	KALPATARU DAS VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
158	CRLMP/0001443/2022	SUSANTA NAYAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
159	CRLMP/0001444/2022	SIBARAM SETHI	TRILOCHAN BARIK	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
160	CRLMP/0001445/2022	SAHADEV SETHI	SANTOSH KUMAR MAHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
161	CRLMP/0001446/2022	BIKASH DASH	RABINDRA KUMAR SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
162	CRLMP/0001447/2022	UMESH MAKHI	AVIJIT PATNAIK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
163	CRLMP/0001448/2022	DR.ASHOK KUMAR DORA	BISWA PRAKASH DHAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
164	CRLMP/0001449/2022	GHANASHYAM BEHERA	JAYADEBA BEHERA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
165	CRLMP/0001450/2022	BASANTI PANDAB	RUCHI RAJGARHIA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
166	CRLREV/0000325/2022	M/S. ECONOMIC TRANSPORT ORGANISATION, CUTTACK	SUDEEP KUMAR SARANGI	NCB BHUBANESWAR /2 /2022
		VS	VS	()
		UNION OF INDIA(NCB)		//
167	CRLREV/0000326/2022	AMIT NAIK @ AMIT KUMAR NAIK	ARUN KUMAR DAS 1	NAYAGARH /158 /2020
		VS	VS	()
		STATE OF ODISHA		//
168	CRLREV/0000327/2022	AJIT MOHANTY	SURYAKANTA DWIBEDI	RANPUR /92 /2022
		VS	VS	()
		STATE OF ODISHA		//
169	CRLREV/0000328/2022	BHIMA @ BHIMASEN BASUPATI	RABINDRA KUMAR SAHOO	GURANDI /47 /2017
		VS	VS	()
		STATE OF ODISHA		//
170	FAO/0000273/2022	MANAGER(T.P HUB), ORIENTAL INSURANCE COMPANY LTD	PRASANTA KUMAR MAHALI	/ /
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	FAO/0000274/2022	GOBINDA MAHARANA REGIONAL MANAGER(T.P HUB),M/S. ORIENTAL INSURANCE COMPANY LTD VS MAMATA BISWAL	PRADEEP KUMAR MISHRA VS	// // 0
172	FAO/0000275/2022	KALU GOUDA VS UNION OF INDIA	PRADEEP KUMAR MISHRA VS	// 0 //
173	FAO/0000276/2022	SHISHUMA PRADHAN VS UNION OF INDIA	PRADEEP KUMAR MISHRA VS	// 0 //
174	FAO/0000277/2022	LILABATI MISHRA VS UNION OF INDIA	DHANANJAYA MUND VS	// 0 //
175	FAO/0000278/2022	ASHA DEVI VS UNION OF INDIA	DHANANJAYA MUND VS	// 0 //
176	FAO/0000279/2022	DROUPADI NAYAK VS UNION OF INDIA	DHANANJAYA MUND VS	// 0 //
177	FAO/0000280/2022	PRATAP DAS VS UNION OF INDIA	DHANANJAYA MUND VS	// 0 //
178	FAO/0000281/2022	BISHAKHA SETHI VS UNION OF INDIA	DHANANJAYA MUND VS	// 0 //
179	FAO/0000282/2022	RANJAN KUMAR SAMANTARAY VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
180	FAO/0000283/2022	SUBASH CHANDRA MOHANTY VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
181	FAO/0000284/2022	NARAYAN BHUJABAL VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //

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182	FAO/0000285/2022	KISHORE CHANDRA PRADHAN VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
183	ITA/0000052/2022	PRINCIPAL COMMISSIONER OF INCOME TAX 1 VS CHARCHIL KUMAR SAHOO	TUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX) VS	// 0 //
184	ITA/0000053/2022	DEPUTY COMMISSIONER OF INCOME TAX-I VS KALINGA FERRO ISPAT PVT. LTD.	TUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX) VS	// 0 //
185	MACA/0000355/2022	REGIONAL MANAGER (T.P CELL), ORIENTAL INSURANCE CO. LTD. VS RANJITA SETHY	PRACEY K. KUMAR MAHALI VS	// 0 //
186	MACA/0000356/2022	PRATIMA SAMANTRAY VS KASHINATH PRASAD	PRADEEP KUMAR MISHRA VS	// 0 //
187	MACA/0000357/2022	MAGU BHUJABALA VS SK. AZAHAR	PRADEEP KUMAR MISHRA VS	// 0 //
188	MACA/0000358/2022	NEW INDIA ASSURANCE COMPANY LTD. VS KUMARI MANASI GHOSH	S.SUDHAKAR RAO VS	// 0 //
189	MACA/0000359/2022	AEISHRAJAY MAYEE RANA VS M/S T.R.CHEMICALS(P) LTD.	SIDDHARTHA SAMA VS	// 0 //
190	MATA/0000141/2022	ANNAPURNA RATH VS ASHOK KUMAR RATH	ANUPAM DASH VS	// 0 //
191	RPFAM/0000149/2022	NIRANJAN MATHAN VS SANDHYARANI PATTNAIK	BHABANI SHANKAR DASPARIDA VS	// 0 //
192	RPFAM/0000150/2022	PRASANTA KUMAR SAMANTARA VS NIBEDITA SAMANTARA @ SAHU	SIDHARTH PRASAD DAS VS	// 0 //
193	RSA/0000164/2022	REHANA BIBI	SOUMYA MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	RSA/0000165/2022	SHIKHARANI SINGH DEVI PRASAD SAHU	KSHIRODA KUMAR ROUT	//
		VS	VS	0
195	RSA/0000166/2022	GANSEH PRASAD SAHU NARENDRA KUMAR DHAL	DINESH KUMAR PATRA	//
		VS	VS	0
196	TRP(C)/0000256/2022	PADMABATI JENA MANGA DEVI RAO @ SHARMA	AMIT PRASAD BOSE	//
		VS	VS	0
197	TRP(C)/0000257/2022	N.SHIV KUMAR RAO PRITI SUDHA BHOL	RAMESH AGARWAL	//
		VS	VS	0
198	TRPCRL/0000053/2022	ALOK PRIYADARSHI SAMARENDRA JENA	PRAMODA KUMAR MISHRA	//0
		VS	VS	0
199	WA/0000942/2022	STATE OF ODISHA PRINCIPAL, KENDRIYA VIDYALAYA 1, CUTTACK	HRUSIKESH TRIPATHY	//
		VS	VS	0
200	WA/0000943/2022	PRATHAMESH BASANTIA PRINCIPAL, KENDRIYA VIDYALAY II,KHAPURIA	HRUSIKESH TRIPATHY	//
		VS	VS	0
201	WA/0000944/2022	AJAYA KUMAR SETHY PRINCIPAL, KENDRIYA VIDYALAY II,KHAPURIA	HRUSIKESH TRIPATHY	//
		VS	VS	0
202	WA/0000945/2022	BENUDHAR NAYAK PRINCIPAL, KENDRIYA VIDYALAYA 1	HRUSIKESH TRIPATHY	//
		VS	VS	0
203	WA/0000946/2022	N.N.RAJALAXMI OJHA PRINCIPAL, KENDRIYA VIDYALAY 1,C.D.A,SECTOR III	HRUSIKESH TRIPATHY	//
		VS	VS	0
204	WA/0000947/2022	SOMANATH MAJHI PRINCIPAL, KENDRIYA VIDYALAYA 1,CUTTACK	HRUSIKESH TRIPATHY	//
		VS	VS	0

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205	WA/0000948/2022	SAI SIDHI SAMANTARAY PRINCIPAL, KENDRIYA VIDYALAYA 1 VS	HRUSIKESH TRIPATHY VS	// // ()
206	WA/0000949/2022	JASODHARA NANDA PRINCIPAL, KENDRIYA VIDYALAYA 1,C.D.A,SECTOR	HRUSIKESH TRIPATHY	// // ()
207	WA/0000950/2022	ITISMITA NAYAK STATE OF ODISHA VS	LALATENDU SAMANTARAY, AGA VS	// // ()
208	WA/0000951/2022	ABINASH CHANDRA PARIDA STATE OF ODISHA VS	LALATENDU SAMANTARAY, AGA VS	// // ()
209	WA/0000952/2022	NARESH CHANDRA SINGH STATE OF ODISHA VS	SAILAZA NANDAN DAS, ASC VS	// // ()
210	WA/0000953/2022	BISHNU KUMAR RATHA STATE OF ODISHA VS	LALATENDU SAMANTARAY, AGA VS	// // ()
211	WP(C)/0017747/2022	SUBASH CHANDRA TARAI RITEN BANCHHOR VS	SUSANTA KUMAR SAHU VS	// // ()
212	WP(C)/0017748/2022	STATE OF ODISHA NIBEDITA SINGH VS	BIPLAB P.B. BAHALI VS	// // ()
213	WP(C)/0017749/2022	STATE OF ODISHA RATHENDRA JENA VS	RABI NARAYAN PANDA VS	// // ()
214	WP(C)/0017750/2022	STATE OF ODISHA ANUPAMA MAHANTA VS	S.SATAPATHY VS	// // ()
215	WP(C)/0017751/2022	STATE OF ODISHA SAIRA BIBI VS R.T.O., GANJAM	SITANSU MOHAN SINGH VS	// // () //

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216	WP(C)/0017752/2022	PURNA CHANDRA SAHU VS R.T.O., CUTTACK	SITANSU MOHAN SINGH VS	// 0 //
217	WP(C)/0017753/2022	MANMATHA BHANU VS R.T.O., CUTTACK	SITANSU MOHAN SINGH VS	// 0 //
218	WP(C)/0017754/2022	SK BABUJAN VS A.R.T.O., BADBIL	SITANSU MOHAN SINGH VS	// 0 //
219	WP(C)/0017755/2022	RAMA CHANDRA BEHERA VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
220	WP(C)/0017756/2022	MITHUN MAJHI VS R.T.O., KEONJHAR	SITANSU MOHAN SINGH VS	// 0 //
221	WP(C)/0017757/2022	TEJ NARAYAN OJHA VS R.T.O., CUTTACK	SITANSU MOHAN SINGH VS	// 0 //
222	WP(C)/0017758/2022	DEBASHIS BHOI VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
223	WP(C)/0017759/2022	SAIRA BIBI VS R.T.O., GANJAM	SITANSU MOHAN SINGH VS	// 0 //
224	WP(C)/0017760/2022	RAJ KISHORE SATAPATHY VS STATE OF ODISHA	PRAFULLA KUMAR MAHAPATRA VS	// 0 //
225	WP(C)/0017761/2022	SHAILESH KUMAR SINGH VS R.T.O., CHANDIKHOLE	SITANSU MOHAN SINGH VS	// 0 //
226	WP(C)/0017762/2022	SARAN KUMAR BARIK VS STATE OF ODISHA	GIRIJA SANKAR MOHANTY VS	// 0 //
227	WP(C)/0017763/2022	AMULYA JYOTI BEHERA	SITANSU MOHAN SINGH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WP(C)/0017764/2022	THE TRANSPORT COMMNR.-CUM-CHAIRMAN, STA, CUTTACK NARAYAN MAJHI	LALIT SAHU	//
		VS	VS	0
229	WP(C)/0017765/2022	STATE OF ODISHA IPSHITA PUJARI	KAPILA CHARAN NAYAK	//
		VS	VS	0
230	WP(C)/0017766/2022	STATE OF ODISHA ARUN KUMAR PARIDA	JAGRUTI BARIK	//
		VS	VS	0
231	WP(C)/0017767/2022	REGIONAL TRANSPORT AUTHORITY CUM TAXING AUTHORITY, CHANDIKHOLE RAMESH CHANDRA ROUT	JAGRUTI BARIK	//
		VS	VS	0
232	WP(C)/0017768/2022	REGIONAL TRANSPORT AUTHORITY CUM TAXING AUTHORITY, CHANDIKHOLE RAJESWARI PANDA	SWAPNA KUMAR OJHA	//
		VS	VS	0
233	WP(C)/0017769/2022	UNION OF INDIA GANGOTRI CHOUDHURY	DURLLABHA RANJAN MISHRA	//
		VS	VS	0
234	WP(C)/0017770/2022	STATE OF ODISHA JYOTI RANJAN JENA	SIDHESWAR MALLIK	//
		VS	VS	0
235	WP(C)/0017771/2022	STATE OF ODISHA SUJATA KHANDAYATRAY	SANGRAM KUMAR SINGH	//
		VS	VS	0
236	WP(C)/0017772/2022	UNION OF INDIA GUNANIDHI NAIK	J.N.PANDA	//
		VS	VS	0
237	WP(C)/0017773/2022	STATE OF ODISHA SIBA SINDHU BEHERA	SANGRAM KUMAR SINGH	//
		VS	VS	0
238	WP(C)/0017774/2022	UNION OF INDIA HARI SHANKAR MALI	J.N.PANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0017775/2022	STATE OF ODISHA GAGAN PUJHARI VS	J.N.PANDA VS	// // 0
240	WP(C)/0017776/2022	STATE OF ODISHA PARESHAR SAHU VS	ARJUNA CHARANA BEHERA VS	// // 0
241	WP(C)/0017777/2022	STATE OF ODISHA CHANDRABATI NAYAK VS	SARADA PRASAD DASH VS	// // 0
242	WP(C)/0017778/2022	STATE OF ODISHA MANASWINI ROUTRAY VS	SANGRAM KUMAR SINGH VS	// // 0
243	WP(C)/0017779/2022	UNION OF INDIA UMA SANKAR PUJHARI VS	J.N.PANDA VS	// // 0
244	WP(C)/0017780/2022	STATE OF ODISHA BASANTI NAIK VS	J.N.PANDA VS	// // 0
245	WP(C)/0017781/2022	STATE OF ODISHA GAJENDRA KUMAR MALLIK VS	SANGRAM KUMAR SINGH VS	// // 0
246	WP(C)/0017782/2022	UNION OF INDIA FAKIRA BHANDARGHARIA @ FAKIRA GOUD VS	J.N.PANDA VS	// // 0
247	WP(C)/0017783/2022	STATE OF ODISHA BASANTI NAIK VS	J.N.PANDA VS	// // 0
248	WP(C)/0017784/2022	STATE OF ODISHA SUSANTA KUMAR MALLIK VS	SANGRAM KUMAR SINGH VS	// // 0
249	WP(C)/0017785/2022	UNION OF INDIA RAMAKRUSHNA SIKHYA SEVA SAMITI VS STATE OF ODISHA	DAYANIDHI MISHRA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0017786/2022	ARJUN NAIK VS STATE OF ODISHA	J.N.PANDA VS	// 0 //
251	WP(C)/0017787/2022	RATHA PUJHARI VS STATE OF ODISHA	J.N.PANDA VS	// 0 //
252	WP(C)/0017788/2022	PADMANAV NAIK VS STATE OF ODISHA	J.N.PANDA VS	// 0 //
253	WP(C)/0017789/2022	NIRANJAN GIRI VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //
254	WP(C)/0017790/2022	BABULI JHANKAR VS STATE OF ODISHA	J.N.PANDA VS	// 0 //
255	WP(C)/0017791/2022	NAMITA DAS VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //
256	WP(C)/0017792/2022	ANIL KUMAR MISHRA VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //
257	WP(C)/0017793/2022	M/S SHREE AUTO VS REGISTERING AUTHORITY CUM R.T.O., CUTTACK	AJIT CHANDRA MOHAPATRA VS	// 0 //
258	WP(C)/0017794/2022	RATAN CHAND SENAPATTY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
259	WP(C)/0017795/2022	DR.DIPAK RANJAN MAHAPATRA VS THE CDM AND PHO-CUM-DIST. MISSION DIRECTOR,DEOGARH	SIDDHARTH PRASAD MISHRA VS	// 0 //
260	WP(C)/0017796/2022	SUNAKARA BEHERA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
261	WP(C)/0017797/2022	SUNAPHUL MAJHI	KRISHNA CHANDRA SAHU	//

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		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0017798/2022	PADU BARIK	JUGALA KISHORE PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0017799/2022	GOPINATH KHORA	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0017800/2022	SONIA MAJHI	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0017801/2022	KRUSHNA CHANDRA DAS	SANJAY KUMAR SAMANTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0017802/2022	MANA GUDIA	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0017803/2022	PRAMOD KUMAR PATNAIK	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0017804/2022	RAJ KISHOR PATRA	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0017805/2022	PREMANANDA MAHAPATRA	PRASANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0017806/2022	SUBASH CHANDRA RAYSAMANT	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0017807/2022	KUSHA CHANDRA PATRA	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0017808/2022	BISWANATH ROUT	SUKANTA KUMAR DALAI	//
		VS	VS	0

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273	WP(C)/0017809/2022	STATE OF ODISHA ABHINA CHARAN PATRA VS	PRASANTA KUMAR NANDA VS	// // ()
274	WP(C)/0017810/2022	STATE OF ODISHA MAKAR DHWAJA DAS VS	PRASANTA KUMAR NANDA VS	// // ()
275	WP(C)/0017811/2022	STATE OF ODISHA BIMBADHAR KANDI VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()
276	WP(C)/0017812/2022	STATE OF ODISHA RATNA BIBHUSAN ROUT VS	PRASANTA KUMAR NANDA VS	// // ()
277	WP(C)/0017813/2022	STATE OF ODISHA JANGYASEN ROUT VS	PRASANTA KUMAR NANDA VS	// // ()
278	WP(C)/0017814/2022	STATE OF ODISHA PRASANTA KUMAR PRAHARAJ VS	PRASANTA KUMAR NANDA VS	// // ()
279	WP(C)/0017815/2022	STATE OF ODISHA BIBHUTI BHUSAN BEHERA VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()
280	WP(C)/0017816/2022	INSURANCE REGULATORY AUTHORITY OF INDIA M/S. M.M. CONSTRUCTION VS	SUKANTA KUMAR DALAI VS	// // ()
281	WP(C)/0017817/2022	NATIONAL THERMAL POWER CORPORATION LTD.,(NTPC LTD.) ASHMAN JANI VS	ARUN KUMAR PATRA VS	// // ()
282	WP(C)/0017818/2022	STATE OF ODISHA JYOSTNA RANI MOHANTY VS	PRASANTA KUMAR NANDA VS	// // ()
283	WP(C)/0017819/2022	STATE OF ODISHA ASWIN KUMAR MISHRA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// // () //

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284	WP(C)/0017820/2022	ODISHA GRAMYA BANK, MAHULDIHA BRANCH VS STATE OF ODISHA	AUROVINDA MOHANTY VS	// 0 //
285	WP(C)/0017821/2022	BHABANI PRASAD DASH VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
286	WP(C)/0017822/2022	ODISHA GRAMYA BANK, MAHULDIHA BRANCH VS THE COMMNR. CUM SECY., S AND ME DEPT., BBSR	AUROVINDA MOHANTY VS	// 0 //
287	WP(C)/0017823/2022	KISHORE CHANDRA BARIK VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
288	WP(C)/0017824/2022	ODISHA GRAMYA BANK, MAHULDIHA BRANCH VS THE PRINCIPAL CHIEF CONSERVATOR OF FOREST, BBSR	AUROVINDA MOHANTY VS	// 0 //
289	WP(C)/0017825/2022	UMESH CHANDRA NAYAK VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
290	WP(C)/0017826/2022	ODISHA GRAMYA BANK, MAHULDIHA BRANCH VS THE SUB DIVISIONAL VETERINARY OFFICER, KARANJIA CUM DDO	AUROVINDA MOHANTY VS	// 0 //
291	WP(C)/0017827/2022	JAYAKRISHNA RATH VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
292	WP(C)/0017828/2022	ODISHA GRAMYA BANK, MAHULDIHA BRANCH VS THE COMMNR. CUM SECY. PR AND DW DEPT.	AUROVINDA MOHANTY VS	// 0 //
293	WP(C)/0017829/2022	SACHINDRA NARAYAN SARANGI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
294	WP(C)/0017830/2022	SURENDRA BARIK VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
295	WP(C)/0017831/2022	RADHAKRISHNA NAYAK	PRASANTA KUMAR NANDA	//

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		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0017832/2022	RANJIT KESHARI DAS	NIRA SUNDAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0017833/2022	JYOTSNAMAYEE BEHERA	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0017834/2022	MRUTYUNJAY MAHARATHY	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0017835/2022	DEBRAJ MALLICK	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0017836/2022	PRAMILA SAHU	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0017837/2022	AMARNATH SAHOO	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0017838/2022	HIMANSU SEKHAR SAMANTRAY	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0017839/2022	GAJENDRA NATH SETHY	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0017840/2022	SUSHANTA KUMAR MOHANTY	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0017841/2022	SUBALA CHARAN SWAIN	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0017842/2022	PRASHANT KUMAR PARIDA	PRASANTA KUMAR NANDA	//
		VS	VS	0

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307	WP(C)/0017843/2022	STATE OF ODISHA SADANANDA MISHRA VS	PRASANTA KUMAR NANDA VS	// // ()
308	WP(C)/0017844/2022	STATE OF ODISHA GANGADHAR DAS VS	PRASANTA KUMAR NANDA VS	// // ()
309	WP(C)/0017845/2022	STATE OF ODISHA PRADIPTA KUMAR CHOUDHURY VS	DIGAMBAR MISHRA VS	// // ()
310	WP(C)/0017846/2022	ODISHA STATE CO OPERATIVE BANK LTD., BBSR MOHAN CHANDRA SETHI VS	PRASANTA KUMAR NANDA VS	// // ()
311	WP(C)/0017847/2022	STATE OF ODISHA UGRESAN MEHER VS	PRASANTA KUMAR NANDA VS	// // ()
312	WP(C)/0017848/2022	STATE OF ODISHA JHAGADESWAR SANSKRIT VIDYALAYA, KHULUDAGYANESWAR SATPATHY VS	VS	// // ()
313	WP(C)/0017849/2022	STATE OF ODISHA GAURANG NAYAK VS	PRASANTA KUMAR NANDA VS	// // ()
314	WP(C)/0017850/2022	STATE OF ODISHA ADIKANDA DAS VS	PRASANTA KUMAR NANDA VS	// // ()
315	WP(C)/0017851/2022	STATE OF ODISHA DRONACHARYA PATRA VS	PRASANTA KUMAR NANDA VS	// // ()
316	WP(C)/0017852/2022	STATE OF ODISHA SANIA PUJARI VS	SANJIB MOHANTY VS	// // ()
317	WP(C)/0017853/2022	STATE OF ODISHA BIPIN BIHARI MISHRA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// // ()

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318	WP(C)/0017854/2022	KAILASH CHANDRA LENKA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
319	WP(C)/0017855/2022	HARI KOTIA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
320	WP(C)/0017856/2022	PRABHATA CHARAN NAYAK VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
321	WP(C)/0017857/2022	MEENA PATTNAIK VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
322	WP(C)/0017858/2022	KISHORE CHANDRA MOHARNA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
323	WP(C)/0017859/2022	NIRMAL KUMAR MOHAPATRA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
324	WP(C)/0017860/2022	SHYAMALI UDGATA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
325	WP(C)/0017861/2022	TRILOCHAN PRADHAN VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
326	WP(C)/0017862/2022	BANSIDHAR MOHAPATRA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
327	WP(C)/0017863/2022	RABIN CHANDRA NAYAK VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
328	WP(C)/0017864/2022	SURENDRA KUMAR DAS VS STATE OF ODISHA	PARSURAM DAS VS	// 0 //
329	WP(C)/0017865/2022	PRAVAKAR NANDI	SIBA PRASAD SWAIN	//

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		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0017866/2022	SARAT KUMAR PADHEE	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0017867/2022	HIMANSHU TARAI	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0017868/2022	SUNIL KUMAR MISHRA	MANAS PATI	//
		VS	VS	0
		JUDGE FAMILY COURT, BERHAMPUR		//
333	WP(C)/0017869/2022	BHAKTI PRAKAS MOHAPATRA	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0017870/2022	SOUDAMINI MISHRA	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0017871/2022	RANJAN KUMAR GIRI	SWAPNIL ROY	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0017872/2022	JYOSTNAMAYEE SAHOO	PRASANNA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0017873/2022	SANTILATA JENA	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0017874/2022	AKSHYAYA KUMAR SAHOO	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0017875/2022	AMOD KUMAR ACHARYA	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0017876/2022	PRAFULLA KUMAR BARIK	MANAS PATI	//
		VS	VS	0

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341	WP(C)/0017877/2022	STATE OF ODISHA PRANAYA KISHOR NAYAK VS	PRASANTA KUMAR NANDA VS	// // ()
342	WP(C)/0017878/2022	STATE OF ODISHA SUDHAMAYEE RATH VS	PRASANTA KUMAR NANDA VS	// // ()
343	WP(C)/0017879/2022	STATE OF ODISHA ALANKA MONI KULESIKA VS	MANAS PATI VS	// // ()
344	WP(C)/0017880/2022	STATE OF ODISHA SRIKANT MISHRA VS	PRASANTA KUMAR NANDA VS	// // ()
345	WP(C)/0017881/2022	STATE OF ODISHA DEVIPRASAD MOHAPATRA VS	PRASANTA KUMAR NANDA VS	// // ()
346	WP(C)/0017882/2022	STATE OF ODISHA SRINIVAS MISHRA VS	MANAS PATI VS	// // ()
347	WP(C)/0017883/2022	STATE OF ODISHA GOURI PRASAD PATNAIK VS	MANAS PATI VS	// // ()
348	WP(C)/0017884/2022	STATE OF ORISSA KEDARESWAR BEHERA VS	PRASANTA KUMAR NANDA VS	// // ()
349	WP(C)/0017885/2022	STATE OF ODISHA JUGANSU SEKHAR PANDA VS	UPENDRA KUMAR SAMAL VS	// // ()
350	WP(C)/0017886/2022	ELECTION COMMISSION OF INDIA, NEW DELHI RAJAKISHORE SAHU VS	PRASANTA KUMAR NANDA VS	// // ()
351	WP(C)/0017887/2022	STATE OF ODISHA KSHITISH CHANDRA DAS VS STATE OF ORISSA	MANAS PATI VS	// // () //

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352	WP(C)/0017888/2022	SURENDRANATH BARIK VS STATE OF ODISHA	SANTOSH KUMAR ROUT VS	// 0 //
353	WP(C)/0017889/2022	SUNIL KUMAR MISHRA VS JUDGE, FAMILY COURT, BERHAMPUR	MANAS PATI VS	// 0 //
354	WP(C)/0017890/2022	ASHOK KUMAR PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
355	WP(C)/0017891/2022	KUNI NAYAK VS STATE OF ODISHA	PULAKESH MOHANTY VS	// 0 //
356	WP(C)/0017892/2022	RUSHIKESH BADATIYA VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
357	WP(C)/0017893/2022	SHRIMATI KHUNTA VS STATE OF ODISHA	SAROJANANDA MISHRA VS	// 0 //
358	WP(C)/0017894/2022	DINESH KUMAR PADHI VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
359	WP(C)/0017895/2022	SK. SHAHNAWAZ ALLI VS STATE OF ORISSA	AGASTI KANUNGO VS	// 0 //
360	WP(C)/0017896/2022	SUBASH CHANDRA PARIDA VS CANARA BANK, NUAPADA BRANCH, KENDRAPARA	ARJEET MISHRA VS	// 0 //
361	WP(C)/0017897/2022	SRI SRI GOPAL JEW THAKUR BIJE, PURUSOTTAMPUR VS STATE OF ODISHA	RAKSHMAN MISHRA VS	// 0 //
362	WP(C)/0017898/2022	JALEN SURIN VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	// 0 //
363	WP(C)/0017899/2022	AJITA PRASANNA MOHAPATRA	PRASANTA KUMAR NANDA	//

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		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0017900/2022	JYOTSNA RANI LENKA	KISHORE CHANDRA PRADHAN	//
		VS	VS	0
		STATE OF ORISSA		//
365	WP(C)/0017901/2022	SURESH KUMAR ROUT	SOUBHAGYA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0017902/2022	ABHAMAYEE MOHAPATRA	KISHORE CHANDRA PRADHAN	//
		VS	VS	0
		STATE OF ORISSA		//
367	WP(C)/0017903/2022	SIBA KUMAR ACHARYA	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0017904/2022	SUSHIL KUMAR NAYAK	SOUBHAGYA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0017905/2022	SURESH CHANDRA MAHAPATRA	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0017906/2022	SARITA GUPTA	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0017907/2022	LAXMI PRIYA SWAIN	AJIT KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0017908/2022	SABITARANI MISHRA	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0017909/2022	NARMADA ROUT	AJIT KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0017910/2022	SALILA BIHARI DAS	PRASANTA KUMAR NANDA	//
		VS	VS	0

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375	WP(C)/0017911/2022	STATE OF ODISHA SURESH KUMAR DALAI VS	AJIT KUMAR MOHANTY VS	// // ()
376	WP(C)/0017912/2022	STATE OF ODISHA BHARATI SAHANI VS	PRASANTA KUMAR NANDA VS	// // ()
377	WP(C)/0017913/2022	STATE OF ODISHA HEMANTA KUMAR SINGH VS	AJIT KUMAR MOHANTY VS	// // ()
378	WP(C)/0017914/2022	STATE OF ODISHA BALAKRISHNA BEHERA VS	PRASANTA KUMAR NANDA VS	// // ()
379	WP(C)/0017915/2022	STATE OF ODISHA MAMATA SINGH VS	AJIT KUMAR MOHANTY VS	// // ()
380	WP(C)/0017916/2022	STATE OF ODISHA GAURI SANKAR PANDA VS	PRASANTA KUMAR NANDA VS	// // ()
381	WP(C)/0017917/2022	STATE OF ODISHA KUNI DAS VS	GOPINATH MISHRA VS	// // ()
382	WP(C)/0017918/2022	COLLECTOR, PURI SIMANCHALA PADHI VS	PRASANTA KUMAR NANDA VS	// // ()
383	WP(C)/0017919/2022	STATE OF ODISHA SANTOSH KUMAR PRADHAN VS	ALOK KUMAR PANDA VS	// // ()
384	WP(C)/0017920/2022	STATE OF ODISHA KEDARNATH SAHOO VS	PARTHA SARATHI DAS VS	// // ()
385	WP(C)/0017921/2022	STATE OF ODISHA BISWANATH SAHOO VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// // () //

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386	WP(C)/0017922/2022	JAYARAM PRADHAN VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
387	WP(C)/0017923/2022	PRABHAT KUMAR MAHAPATRA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
388	WP(C)/0017924/2022	SUBASH CHANDRA DAS VS STATE OF ODISHA	S.P.SAHOO VS	// 0 //
389	WP(C)/0017925/2022	DHIRENDRA KUMAR ROUT VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
390	WP(C)/0017926/2022	JUDHISTIR SETHY VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
391	WP(C)/0017927/2022	DEODHARI LAL DAS VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
392	WP(C)/0017928/2022	BAISHNAB CHARAN MAHAPATRA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
393	WP(C)/0017929/2022	UDAYANATH MUKUT VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
394	WP(C)/0017930/2022	PINAKI RANJAN BISWAS VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
395	WP(C)/0017931/2022	PREMANANDA DAS VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
396	WP(C)/0017932/2022	HEMANTA BARIK VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
397	WP(C)/0017933/2022	SUBASH CHANDRA MISHRA	PRASANTA KUMAR NANDA	//

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		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0017934/2022	SUBRAT KUMAR NAMDEO	PITAMBAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0017935/2022	SUJATA SAHU	PITAMBAR PANDA	//
		VS	VS	0
		STATE OF ORISSA		//
400	WP(C)/0017936/2022	GOPINATH SOREN	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0017937/2022	SUSANTA NAYAK	SMRUTI RANJAN MOHAPATRA	//
		VS	VS	0
		COLLECTOR, SAMBALPUR		//
402	WP(C)/0017938/2022	DEBIPRASAD SATAPATHY	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0017939/2022	ASHISH KUMAR PATRA	SHUBHENDU KUMAR PARIDA	//
		VS	VS	0
		STATE OF ORISSA		//
404	WP(C)/0017940/2022	SABITA MEHER	PITAMBAR PANDA	//
		VS	VS	0
		STATE OF ORISSA		//
405	WP(C)/0017941/2022	DILLIP ROUL	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
		THE COMMNR. OF CT AND GST, ODISHA		//
406	WP(C)/0017942/2022	SUDHIR CHANDRA MALLIK	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0017943/2022	M/S SARBATI ENTERPRISES	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
		ACIT/DCIT, CENTRAL CIRCLE AAYAKAR BHAWAN		//
408	WP(C)/0017944/2022	MINAKETAN SUNA	PITAMBAR PANDA	//
		VS	VS	0

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409	WP(C)/0017945/2022	STATE OF ORISSA GOBINDA KHADIA VS	PITAMBAR PANDA VS	// // ()
410	WP(C)/0017946/2022	STATE OF ORISSA JADUNATH BISWAL VS	PRASANTA KUMAR NANDA VS	// // ()
411	WP(C)/0017947/2022	STATE OF ODISHA CHINMAYEE PRIYADARSHINI MOHANTY VS	GOPINATH MISHRA VS	// // ()
412	WP(C)/0017948/2022	STATE OF ODISHA ASHOK KUMAR MOHANTY VS	PRASANTA KUMAR NANDA VS	// // ()
413	WP(C)/0017949/2022	STATE OF ODISHA ALL ODISHA BUS OWNERS ASSOCIATION VS	LALIT KUMAR MAHARANA VS	// // ()
414	WP(C)/0017950/2022	UNION OF INDIA SAMIR KUMAR ACHARYA VS	D.N.MISRA VS	// // ()
415	WP(C)/0017951/2022	UNION OF INDIA CHAITANYA PRASAD BEHERA VS	RABI NARAYAN BEHERA VS	// // ()
416	WP(C)/0017952/2022	UNION OF INDIA SAYED MUSARAF ALI VS	PRASANTA KUMAR NANDA VS	// // ()
417	WP(C)/0017953/2022	STATE OF ODISHA PRASANA KUMAR MOHAPATRA VS	CHINMAY CHOUDHURY VS	// // ()
418	WP(C)/0017954/2022	STATE OF ODISHA KAMALA NAIK VS	KSHIRODA KUMAR ROUT VS	// // ()
419	WP(C)/0017955/2022	JYOTI PRAKASH DHADI MOHANTY VS	BHABANI SANKAR TRIPATHY 1 VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0017956/2022	PRANAYA KUMAR MOHAPATRA VS STATE OF ODISHA	JAYANTA KUMAR BAL VS	// 0 //
421	WP(C)/0017957/2022	BIJAY KUMAR SAHU VS D.G. AND I.G. OF POLICE, CUTTACK	GYANA RANJAN SETHI VS	// 0 //
422	WP(C)/0017958/2022	KAILASH CHANDRA SWAIN @ KAILASH SWAIN VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	// 0 //
423	WP(C)/0017959/2022	DR. NRUSINGHA CHARAN SARANGI VS STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
424	WP(C)/0017960/2022	BIBEK GHOSH VS ORISSA STATE FINANCIAL CORPORATION	ALOK KUMAR MOHAPATRA VS	// 0 //
425	WP(C)/0017961/2022	AITA KISAN VS UNION OF INDIA	ABHISHEK MOHANTY VS	// 0 //
426	WP(C)/0017962/2022	PRADEEP KUMAR MAHANTA VS CHIEF MANGER OF PNB OF SASTRA DIVISION, BALASORE	ASHOK KUMAR APAT VS	// 0 //
427	WP(C)/0017963/2022	M/S. MANORAMA PROPERTIES PVT. LTD., BBSR VS STATE OF ODISHA	SHIVSANKAR MOHANTY VS	// 0 //
428	WP(C)/0017964/2022	M/S. MANORAMA PROPERTIES PVT. LTD., BBSR VS STATE OF ODISHA	SHIVSANKAR MOHANTY VS	// 0 //
429	WP(C)/0017965/2022	M/S. MANORAMA PROPERTIES PVT. LTD., BBSR VS STATE OF ODISHA	SHIVSANKAR MOHANTY VS	// 0 //
430	WP(C)/0017966/2022	M/S. MANORAMA PROPERTIES PVT. LTD., BBSR VS STATE OF ODISHA	SHIVSANKAR MOHANTY VS	// 0 //
431	WP(C)/0017967/2022	M/S. PGS PROJECTS PVT. LTD., PURI	SRIJAY KUMAR BARAL	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :18/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	WP(C)/0017968/2022	STATE OF ODISHA SOUMYA RANJAN SAHOO	LAXMI PRASAD DWIVEDY	//
		VS	VS	()
433	WP(C)/0017969/2022	STATE OF ODISHA SURATHA BARIHA	RAMESH AGARWAL	//
		VS	VS	()
434	WP(C)/0017970/2022	STATE OF ODISHA SATRUGHNA BHUE	RAMESH AGARWAL	//
		VS	VS	()
435	WP(C)/0017971/2022	STATE OF ODISHA RAJANEESH PATI	RAMESH AGARWAL	//
		VS	VS	()
436	WP(C)/0017972/2022	STATE OF ODISHA KALINGA INSTITUTE OF INDUSTRIAL TECHNOLOGY	SUBHARATHA RAY	//
		VS	VS	()
		INCOME TAX OFFICER, EXEMPTION CIRCLE, BBSR		//
437	WPCRL/0000087/2022	USHARANI DAS	RAMA CHANDRA JENA	/ /0
		VS	VS	()
438	ABLAPL/0008572/2022	STATE OF ODISHA MANASMITA BEHERA	NETRANANDA BISWAL	//
		VS	VS	()
439	ABLAPL/0008573/2022	STATE OF ODISHA PRATAP KUMAR PATRAI	PRADIP KUMAR MALLICK	//
		VS	VS	()
440	ABLAPL/0008574/2022	STATE OF ODISHA KRUSHNA CHANDRA PRADHAN	SOMANATH SATAPATHY	//
		VS	VS	()
441	ABLAPL/0008575/2022	STATE OF ODISHA BHARATI DAS	KSHIROD KUMAR SAHOO	//
		VS	VS	()
442	ABLAPL/0008576/2022	STATE OF ODISHA SUJIT NAYAK	SAROJ RANJAN SUBUDHI	//
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :18/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0008577/2022	STATE OF ODISHA BABU @ SANDIP KUMAR SETHI VS	MOHENDRA KUMAR MOHAPATRO VS	// HANDAPA /169 /2022 ()
444	ABLAPL/0008578/2022	STATE OF ODISHA KAMINI BAHALIA VS	DEEPAK KU SAHOO VS	// KENDRAPARA SADAR /656 /2021 ()
445	ABLAPL/0008579/2022	STATE OF ODISHA SAMARU SAHU VS	BISWAJIT MOHAPATRA VS	// UDITNAGAR /298 /2019 ()
446	ABLAPL/0008580/2022	STATE OF ODISHA NIMEI @ NIMAI CH MALIK VS	RAMDAS ACHARY VS	// KOREI /223 /2022 ()
447	ABLAPL/0008581/2022	STATE OF ODISHA RANKANIDHI MALLIK VS	SAROJ RANJAN SUBUDHI VS	// BYREE /90 /2022 ()
448	ABLAPL/0008582/2022	STATE OF ODISHA SRIKANTA GOCHHI VS	JNANA RANJAN NAYAK VS	// KANPUR /109 /2022 ()
449	ABLAPL/0008583/2022	STATE OF ODISHA K ANANDA VS	RAMDAS ACHARY VS	// CHATRAPUR /372 /2022 ()
450	ABLAPL/0008584/2022	STATE OF ODISHA TUNA BARAL VS	MANORANJAN PADHI VS	// ABHAYACHANDPUR /141 /2021 ()
451	ABLAPL/0008585/2022	STATE OF ODISHA A.G PRASANNA KUMAR MALLIK VS	DEEPAK KU SAHOO VS	// RAJNAGAR /242 /2022 ()
452	ABLAPL/0008586/2022	STATE OF ODISHA JAYANTA DHADA @ BAGA VS	HARIPAD MOHANTY VS	// SORO /334 /2022 ()
453	ABLAPL/0008587/2022	STATE OF ODISHA BASANTA KUMAR SAGARIA VS	RAJIB LOCHAN PATTNAIK VS	// KORAPUT VIGILANCE /20 /2022 ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :18/07/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
454	ABLAPL/0008588/2022	BHUBANA SAHU @ BHUBANESWAR VS STATE OF ODISHA	JAGABANDHU SAHU VS	JAGDALPUR /100 /2022 () //
455	ABLAPL/0008589/2022	SMRUTI RANJAN JENA @ MITIKA JENA VS STATE OF ODISHA	MANAS RANJAN DASH VS	JAKHAPURA /66 /2022 () //
456	ABLAPL/0008590/2022	SUGYANI PRADHAN VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	TANGI (KHURDA) /253 /2022 () //
457	ABLAPL/0008591/2022	GOUTAM DAS VS STATE OF ODISHA	MANORANJAN PADHI VS	ABHAYACHANDPUR /139 /2021 () //
458	ABLAPL/0008592/2022	SAURAV KUMAR PARIDA VS STATE OF ODISHA	PRASANNA KUMAR NAYAK 1 VS	DHENKANAL TOWN /264 /2022 () //
459	ABLAPL/0008593/2022	GANDHARBA @ GANDHI NAIK VS STATE OF ODISHA	LAMBODAR ACHARI VS	JAGANNATHA PRASAD /127 /2013 () //
460	ABLAPL/0008594/2022	GOUTAM DAS VS STATE OF ODISHA	MANORANJAN PADHI VS	ABHAYACHANDPUR /136 /2021 () //
461	ABLAPL/0008595/2022	UMESH JENA @ UMESH CHANDRA JENA VS STATE OF ODISHA	PRASANTA KUMAR NAYAK VS	RAIBANIA /60 /2021 () //
462	ABLAPL/0008596/2022	HURIA PRADHAN @ HRUSIKESH PRADHAN VS STATE OF ODISHA	SRIKANTA PANDA VS	BALIANTA P.S. /255 /2022 () //
463	ABLAPL/0008597/2022	SK. MUSLEMIN @ SANU VS STATE OF ODISHA	SAMVIT MOHANTY VS	TIRTOL /212 /2020 () //
464	ABLAPL/0008598/2022	BALARAM PRADHAN VS STATE OF ODISHA	MAHES DAS VS	SARANGADA /45 /2022 () //
465	ABLAPL/0008599/2022	DIPU @ DEEPAK PRADHAN	SUSANTA KUMAR BARAL	TIGIRIA /135 /2022

## ORISSA HIGH COURT

**FILING REPORT AS ON :18/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
466	ABLAPL/0008600/2022	DUSMANT KUMAR SWAIN	PRADEEP KUMAR DAS	TANGI /159 /2022
		VS	VS	()
		STATE OF ODISHA		//
467	ABLAPL/0008601/2022	SIPRA ROUTRAY	SUKANTA KUMAR MISHRA	CHANDAKA P.S. /142 /2022
		VS	VS	()
		STATE OF ODISHA		//
468	ABLAPL/0008602/2022	KALYAN PRADHAN	SABYASACHI MISHRA	KHURDA ROAD G.R.P.S. /79 /2022
		VS	VS	()
		STATE OF ODISHA		//
469	ABLAPL/0008603/2022	SAGAR KHORA	ARJEET MISHRA	JEYPORE TOWN /70 /2022
		VS	VS	()
		STATE OF ODISHA		//
470	ABLAPL/0008604/2022	PRAVAT JENA	SUSHANTA HARICHANDAN	MARINE PS AT PARADIP /11 /2022
		VS	VS	()
		STATE OF ODISHA		//
471	ABLAPL/0008605/2022	BABAJI KUANRA @ SUDARSHAN KUANRA	SUSHANTA HARICHANDAN	TIRTOL /422 /2022
		VS	VS	()
		STATE OF ODISHA		//
472	ABLAPL/0008606/2022	MD. ARIF AZIZ @ MD. ARIF	S.S.RAY (2)	CHANDIPOSH PS /34 /2011
		VS	VS	()
		STATE OF ODISHA		//
473	ABLAPL/0008607/2022	LAXMAN KETAKI	UMAKANTA BARIK	KEGAON /86 /2022
		VS	VS	()
		STATE OF ODISHA		//
474	ABLAPL/0008608/2022	JASHOBANTA BAG	AMULYA RATNA PANDA	BOLANGIR TOWN /310 /2022
		VS	VS	()
		STATE OF ODISHA		//
475	ABLAPL/0008609/2022	GANESH BHOI	AMULYA RATNA PANDA	SAINTALA /141 /2022
		VS	VS	()
		STATE OF ODISHA		//
476	ABLAPL/0008610/2022	PRASANT JENA	DEBASIS PANIGRAHI	JODAPADAR /177 /2022
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :18/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0008611/2022	STATE OF ODISHA KALANDI @ KALIA BHOI VS	AUROVINDA MOHANTY VS	// BIRIDI PS /143 /2022 ()
478	ABLAPL/0008612/2022	STATE OF ODISHA MADHAB KIRSANI @ KHILLO VS	ARIJEET MISHRA VS	// MACHHKUND /65 /2016 ()
479	ABLAPL/0008613/2022	STATE OF ODISHA LOCHAN DHAL VS	KSHIROD KUMAR ROUT VS	// RAJKANIKA /200 /2022 ()
480	ABLAPL/0008614/2022	STATE OF ODISHA DINESH KUMAR MOHANTA VS	DIGAMBAR SETHI VS	// PATNA /64 /2022 ()
481	ABLAPL/0008615/2022	STATE OF ODISHA GUNU @ CHANDRASENA SANDHA VS	BHABANI SHANKAR DASPARIDA VS	// KULABIRA /97 /2022 ()
482	ABLAPL/0008616/2022	STATE OF ODISHA SUBRAT KUMAR PANIGRAHI VS	BIJAYA KUMAR BEHERA (1) VS	// TIHIDI /250 /2022 ()
483	ABLAPL/0008617/2022	STATE OF ODISHA BABULA MAHANANDIA VS	SATYABRATA PANDA VS	// BOUDH /4 /2022 ()
484	ABLAPL/0008618/2022	STATE OF ODISHA DEBASHIS BHOI VS	BIJAYA KUMAR RAGADA VS	// JHARSUGUDA SADAR /143 /2022 ()
485	ABLAPL/0008619/2022	STATE OF ODISHA CHANDINI BIBI VS	SURYAKANTA DASH VS	// //0 ()
486	ABLAPL/0008620/2022	STATE OF ODISHA BADAL PATRA VS	SURESH KUMAR JENA VS	// LAHUNIPADA /113 /2022 ()
487	ABLAPL/0008621/2022	STATE OF ODISHA ASHWINI SAHU VS	SATYABRATA PANDA VS	// BUDEN /62 /2022 ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

**FILING REPORT AS ON :18/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	ABLAPL/0008622/2022	SARAT KUMAR DASH @ DAS VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	RPF POST,BALASORE /192 /2022 () //
489	ABLAPL/0008623/2022	SK. SADAB KADIR VS STATE OF ODISHA	SOURA CHANDRA MOHAPATRA VS	ANGUL TOWN /379 /2022 () //
490	ABLAPL/0008624/2022	SUBASH BISWAL VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	HEMGIR /160 /2022 () //
491	ABLAPL/0008625/2022	BABU SWAIN VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	BANKI /34 /2018 () //
492	ABLAPL/0008626/2022	MIRZA AKBAR ALI BAIG VS STATE OF ODISHA	KASHINATH PATTANAİK VS	MAHILA P.S. BUXIBAZAR /47 /2022 () //
493	ABLAPL/0008627/2022	KHURSID QURESHI VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	HEMGIR /175 /2022 () //
494	ABLAPL/0008628/2022	PRAMODA DALEI VS STATE OF ODISHA	JYOTI PATNAİK VS	KHANDAPARA /25 /2022 () //
495	ABLAPL/0008629/2022	ANTARYAMI BHOI VS STATE OF ODISHA	MANOJ BIHARI DAS VS	NIALI /271 /2022 () //
496	ABLAPL/0008630/2022	SUBRAT SENAPATI @ DHANA VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	AUL /242 /2022 () //
497	ABLAPL/0008631/2022	MD. ARIF AZIZ @ MD. ARIF VS STATE OF ODISHA	S.SRAY (2) VS	CHANDIPOSEH PS /35 /2011 () //
498	ABLAPL/0008632/2022	TUKUNA @ BANCHHANIDHI LENKA @ BANCHHA LENKA VS STATE OF ODISHA	ANURAKANTA DWIBEDI VS	FATEGARH /107 /2013 () //
499	ABLAPL/0008633/2022	TAPAS RANJAN GIRI @ TAPAS GIRI	BASUDEV BARIK	KEONJHAR TOWN /259 /2022

## ORISSA HIGH COURT

**FILING REPORT AS ON :18/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
500	ABLAPL/0008634/2022	STATE OF ODISHA PRASANTA KUMAR MAHANTA	SURYAKANTA DWIBEDI	// KALIAPANI /116 /2019
		VS	VS	()
501	ABLAPL/0008635/2022	STATE OF ODISHA HEMALATA BEHERA	SATYA NARAYAN MISHRA 4	// BASUDEVPUR /258 /2022
		VS	VS	()
502	ABLAPL/0008636/2022	STATE OF ODISHA MADHABA BAGARTY	JAYADEBA BEHERA	// BOLANGIR TOWN /210 /2022
		VS	VS	()
503	ABLAPL/0008637/2022	STATE OF ODISHA GANESH KUMAR DAS	SURYAKANTA DWIBEDI	// KHANTAPADA /170 /2022
		VS	VS	()
504	ABLAPL/0008638/2022	STATE OF ODISHA BIBHUTI PARIDA @ LIPA @ BIBHUTI BHUSAN PARIDA	ABHAYA KUMAR PARIDA	// DELANGA /173 /2022
		VS	VS	()
505	ABLAPL/0008639/2022	STATE OF ODISHA SHIVA TANDAN @ SIBASISH TANDAN	SUNIL KUMAR PANDA	// SAMBALPUR TOWN /112 /2022
		VS	VS	()
506	ABLAPL/0008640/2022	STATE OF ODISHA BHANU SINGH @ BHANU PRAKASH SINGH	SUNIL KUMAR PANDA	// ORIENT /57 /2022
		VS	VS	()
507	ABLAPL/0008641/2022	STATE OF ODISHA DEBASHIS MOHANTA	UMA CHARAN MISHRA	// KHANDAGIRI P.S. /297 /2022
		VS	VS	()
508	ABLAPL/0008642/2022	STATE OF ODISHA CHANDRA KANTA ROUT	JAJATI KESHARI KHUNTIA	// AINTHAPALI /359 /2022
		VS	VS	()
509	ABLAPL/0008643/2022	STATE OF ODISHA JAGANNATH PATI	SYAMALENDU PATTNAIK	// SAHID NAGAR P.S. /285 /2022
		VS	VS	()
510	ABLAPL/0008644/2022	STATE OF ODISHA SHASHIKANTA MAHALIK	SURENDRA PRASAD BARIK	// BASUDEVPUR /306 /2022
		VS	VS	()

**ORISSA HIGH COURT**

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
511	ABLAPL/0008645/2022	STATE OF ODISHA PRAKASH KUMAR SAHOO VS	ANIMA KUMARI DEI VS	// BALIKUDA /303 /2022 ()
512	ABLAPL/0008646/2022	STATE OF ODISHA NARENDRA PATRA VS	JAYADEBA BEHERA VS	// DEOGAON /105 /2022 ()
513	ABLAPL/0008647/2022	STATE OF ODISHA NAMITA DEHURY VS	ANIRUDHA DAS VS	// CUTTACK VIGILANCE /40 /2022 ()
514	ABLAPL/0008648/2022	STATE OF ODISHA (VIG.) SABIN DILLA VS	PABITRA KUMAR NAYAK VS	// BELPAHAR /161 /2022 ()
515	ABLAPL/0008649/2022	STATE OF ODISHA REBATI JENA VS	SHAKTI PRASAD DAS VS	// BALICHANDRAPUR /25 /2022 ()
516	ABLAPL/0008650/2022	STATE OF ODISHA AJAYA KUMAR BEHERA @ AJAYA BEHERA VS	JYOTIRMAYA SAHOO VS	// JARADA /171 /2022 ()
517	ABLAPL/0008651/2022	STATE OF ODISHA UDHHABA HARPAL VS	SUBODH KUMAR MOHANTY VS	// BHAWANIPATNA SADAR /33 /2021 ()
518	ABLAPL/0008652/2022	STATE OF ODISHA BIKASH DAS VS	SHYAM NARESH MOHANTY VS	// TIGIRIA /41 /2022 ()
519	WPC(OAC)/0001227/2013	STATE OF ODISHA UDAYA CH. NAYAK VS	J.K.MISHRA 2 VS	// () //
520	WPC(OAC)/0002851/2014	STATE OF ODISHA BIBHUTI BHUSAN MISHRA VS	ASHOK KUMAR BEHERA VS	// () //
521	WPC(OAC)/0003540/2011	STATE OF ODISHA MAHENDRA KUMAR SAHU VS	JAYDEEP PAL VS	// () //
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :18/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
522	WPC(OAPC)/0001111/2000	BABULAL MISHRA VS SECRETARY, H AND F.W DEPTT.	BRAJA KISHORE KAR VS	// 0 //
523	CONTC(CPC)/0000192/2017	RASMI RANJAN DAS VS STATE OF ODISHA	J.K.KHANDAYATRAY, S.SETH VS	// 0 //
524	CONTC(CPC)/0000294/2012	RANJEETA DAS VS SUJATA KARTIKEYAN	D.P.DHAL VS	// 0 //

# ORISSA HIGH COURT

MISC CASES FILED on :18/07/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	29/2022 RFA/160/2007	GOURANGA C.MOHANTY-MP	M/S.P.K.RATH
2	30/2022 WPC(TAC)/43/2016	PADMA LOCHAN BEHERA-MP	M/S SATRUGHNA DASH
3	30/2022 WPC(TAC)/43/2016	PADMA LOCHAN BEHERA-MP	M/S SATRUGHNA DASH
4	31/2022 WPC(TAC)/51/2016	NAKUL CHARAN LENKA-MP	M/S P.C PRADHAN
5	32/2022 WPC(TAC)/51/2016	NAKUL CHARAN LENKA-MP	M/S P.C PRADHAN
6	32/2022 WPC(TAC)/51/2016	NAKUL CHARAN LENKA-MP	M/S P.C PRADHAN
7	33/2022 SAO/20/2015	ARATI MOHANTY-MP	M/S.RAMAKANTA MOHANTY,S.MOHANTY,S.M.PATN
8	50/2022 ARBA/4/2021	JINDAL INDIA THERMAL POWER LTD.-MP	SATYAJIT MOHANTY
9	51/2022 ARBA/4/2021	JINDAL INDIA THERMAL POWER LTD.-MP	SATYAJIT MOHANTY
10	58/2022 TRPCRL/53/2022	SAMARENDRA JENA-MP	PRAMODA KUMAR MISHRA
11	58/2022 TRPCRL/53/2022	SAMARENDRA JENA-MP	PRAMODA KUMAR MISHRA
12	61/2022 JCRLA/6/2011	RATIKANTA NAIK-MP	M/S S.CHAKRAVARTY, T.SINHA, B.K.SINHA
13	62/2022 JCRLA/6/2017	HINA NAYAK-MP	NEPOLEON SAHANI
14	63/2022 JCRLA/6/2017	HINA NAYAK-MP	
15	132/2022 CMAPL/285/2022	ACHYUTA SENAPATI @ ACHYUTANANDA SENAPATI-MISANATAN DAS	
16	138/2022 SA/332/1997	BAIKUNTHA-MP	M/S.S.R.PATNAIK
17	139/2022 SA/332/1997	BAIKUNTHA-MP	M/S.S.R.PATNAIK
18	140/2022 SA/332/1997	BAIKUNTHA-MP	M/S.S.R.PATNAIK
19	141/2022 SA/332/1997	BAIKUNTHA-MP	M/S.S.R.PATNAIK
20	142/2022 SA/332/1997	BAIKUNTHA-MP	M/S.S.R.PATNAIK
21	143/2022 SA/332/1997	BAIKUNTHA-MP	M/S.S.R.PATNAIK
22	154/2022 MATA/141/2022	ANNAPURNA RATH-MP	ANUPAM DASH
23	155/2022 MATA/141/2022	ANNAPURNA RATH-MP	ANUPAM DASH
24	172/2022 RVWPET/44/2022	SRIKANTA CHARAN MOHANTY-MP	SOUMYA MISHRA
25	178/2022 CONTC/2786/2022	KAMALAKANTA SEN-MP	SASWATI MOHAPATRA
26	210/2022	NIRANJAN MATHAN-MP	BHABANI SHANKAR DASPARIDA

27	RPFAM/149/2022 211/2022	NIRANJAN MATHAN-MP	BHABANI SHANKAR DASPARIDA
28	RPFAM/149/2022 212/2022	PRASANTA KUMAR SAMANTARA-MP	SIDHARTH PRASAD DAS
29	RPFAM/150/2022 250/2022	BHAGABAN MOHANTY-MP	RAMAKANTA SAHOO
30	WPC(OA)/261/2005 286/2022	MALABIKA SWAIN-MP	LAMBODOR ACHARI
31	TRP(C)/431/2021 287/2022	MANGA DEVI RAO @ SHARMA-MP	AMIT PRASAD BOSE
32	TRP(C)/256/2022 288/2022	PRITI SUDHA BHOL-MP	RAMESH AGARWAL
33	TRP(C)/257/2022 401/2022	THE LEGAL MANAGER, M/S. CHOLAMANDALAM MS G.I.CCP.DITIMP	
34	FAO/141/2022 402/2022	MANAGER(T.P HUB), ORIENTAL INSURANCE COMPANY	PRASANTA KUMAR MAHALI
35	FAO/273/2022 403/2022	REGIONAL MANAGER(T.P HUB),M/S. ORIENTAL INSURANCE COMPANY	PRASANTA KUMAR MAHALI
36	FAO/274/2022 404/2022	LILABATI MISHRA-MP	DHANANJAYA MUND
37	FAO/277/2022 435/2022	AMIT NAIK @ AMIT KUMAR NAIK-MP	ARUN KUMAR DAS 1
38	CRLREV/326/2022 436/2022	AMIT NAIK @ AMIT KUMAR NAIK-MP	ARUN KUMAR DAS 1
39	CRLREV/326/2022 437/2022	BHIMA @ BHIMASEN BASUPATI-MP	RABINDRA KUMAR SAHOO
40	CRLREV/328/2022 438/2022	BHIMA @ BHIMASEN BASUPATI-MP	RABINDRA KUMAR SAHOO
41	CRLREV/328/2022 439/2022	BHIMA @ BHIMASEN BASUPATI-MP	RABINDRA KUMAR SAHOO
42	CRLREV/328/2022 695/2022	NARAHARI SAHOO-MP	PRAFULLA KUMAR MOHAPATRA
43	WPC(OAC)/4472/2011 696/2022	SAROJINI PATTNAIK-MP	AGASTI KANUNGO
44	WPC(OAC)/3081/2015 697/2022	BIJAYA KUMAR HOTA AND OTHERS-MP	M/S HARA PRASAD RATH
45	WPC(OAC)/467/2016 703/2022	AMINA BIBI-MP	M/S.SOUMYA MISHRA
46	CMP/382/2018 704/2022	BAIKUNTHA BEJ-MP	ANAM CHARAN PANDA
47	CMP/634/2022 705/2022	PRAKASH CHANDRA JENA-MP	H.N.MOHAPATRA
48	CMP/636/2022 706/2022	PRAMILA SAHU-MP	RAMESH KUMAR SAHU
49	CMP/637/2022 707/2022	AJAYA KUMAR ROUT-MP	H.N.MOHAPATRA
50	CMP/638/2022 708/2022	RABINDRA BEHERA-MP	PRADEEP KUMAR DAS
51	CMP/639/2022 722/2022	REGIONAL MANAGER (T.P CELL), ORIENTAL INSURANCE COMPANY	PRASANTA KUMAR MAHALI
52	MACA/355/2022 723/2022	PRATIMA SAMANTRAY-MP	PRADEEP KUMAR MISHRA
53	MACA/356/2022 724/2022	MAGU BHUJABALA-MP	PRADEEP KUMAR MISHRA
54	MACA/357/2022 725/2022	SURENDRA MOHANTY-MP	AJAYA KUMAR PRADHAN
55	MACA/256/2022 726/2022	NIRMALA SETHI-MP	M/S.KISHORE KU.JENA
56	MACA/411/2016 727/2022	NEW INDIA ASSURANCE COMPANY LTD.-MP	S.SUDHAKAR RAO
57	MACA/358/2022 728/2022	NEW INDIA ASSURANCE COMPANY LTD.-MP	S.SUDHAKAR RAO
	MACA/358/2022		

58	729/2022 MACA/359/2022	AEISHRAJAY MAYEE RANA-MP	SIDDHARTHA SAMA
59	745/2022 RSA/30/2002	BUDHADEVA MOHANTA-MP	M/S.R.C.MOHANTY
60	746/2022 RSA/30/2002	BUDHADEVA MOHANTA-MP	M/S.R.C.MOHANTY
61	747/2022 RSA/30/2002	BUDHADEVA MOHANTA-MP	M/S.R.C.MOHANTY
62	748/2022 RSA/30/2002	BUDHADEVA MOHANTA-MP	M/S.R.C.MOHANTY
63	749/2022 RSA/30/2002	BUDHADEVA MOHANTA-MP	M/S.R.C.MOHANTY
64	750/2022 RSA/30/2002	BUDHADEVA MOHANTA-MP	M/S.R.C.MOHANTY
65	751/2022 RSA/30/2002	BUDHADEVA MOHANTA-MP	M/S.R.C.MOHANTY
66	752/2022 RSA/30/2002	BUDHADEVA MOHANTA-MP	M/S.R.C.MOHANTY
67	753/2022 RSA/30/2002	BUDHADEVA MOHANTA-MP	M/S.R.C.MOHANTY
68	754/2022 RSA/177/2015	KRUSHNA CH.MOHAPATRA-MP	M/S.BISWAJIT MOHAPATRA
69	866/2022 ABLAPL/3854/2022	JAGANNATH BEHERA-MP	
70	867/2022 ABLAPL/2304/2022	BHABANI SANKAR BEHERA-MP	DHARMENDRA SETHY
71	868/2022 ABLAPL/7599/2017	BHAGIRATHI DAS-MP	M/S.RAJENDRA N.ROUT
72	869/2022 ABLAPL/5328/2022	KIRAN KHORA-MP	
73	870/2022 ABLAPL/5087/2022	SANTOSH NAYAK-MP	
74	871/2022 ABLAPL/2896/2022	AKHIL KUMAR PUROHIT-MP	ANURAG PATI, G.PARIDA
75	872/2022 ABLAPL/3739/2022	MULIA SAHOO-MP	
76	872/2022 ABLAPL/20256/2017	PRASANT@PRASANTA KUMAR ROUT-MP	SITAKANTA HOTA
77	873/2022 ABLAPL/3692/2022	SANTOSH KUMAR SAHOO-MP	
78	874/2022 ABLAPL/3543/2022	BHAGABAN PRADHAN-MP	
79	875/2022 ABLAPL/1325/2020	SATYAJIT BEHERA-MP	
80	1074/2022 CRLA/535/2011	SUSA@SUSANTA@NIRAKAR-MP	M/S.D.P.PATTNAIK, SMT.G.SAHOO
81	1075/2022 CRLA/565/2022	SRIKANTA NAYAK-MP	SAMARENDRA MOHANTY
82	1076/2022 CRLA/565/2022	SRIKANTA NAYAK-MP	SAMARENDRA MOHANTY
83	1077/2022 CRLA/566/2022	BARALA NAYAK-MP	SAMARENDRA MOHANTY
84	1078/2022 CRLA/566/2022	BARALA NAYAK-MP	SAMARENDRA MOHANTY
85	1079/2022 CRLA/567/2022	PHULCHAND GOND-MP	ANIRUDHA DAS
86	1080/2022 CRLA/567/2022	PHULCHAND GOND-MP	ANIRUDHA DAS
87	1081/2022 CRLA/568/2022	DOM @ PADMAN GOLARI-MP	DIGAMBAR SETHI
88	1082/2022 CRLA/568/2022	DOM @ PADMAN GOLARI-MP	DIGAMBAR SETHI
89	1083/2022	SANJAY SAMANTRAY-MP	DEVASHIS PANDA

90	CRLA/569/2022 1084/2022	SANJAY SAMANTRAY-MP	DEVASHIS PANDA
91	CRLA/569/2022 1085/2022	TURAM DEBAGAN-MP	M/S.UNMESH CHANDRA JENA
92	CRLA/35/2018 1086/2022	LAIKHAN BHUMIA-MP	AMIT KUMAR NATH
93	CRLA/570/2022 1087/2022	LAIKHAN BHUMIA-MP	AMIT KUMAR NATH
94	CRLA/570/2022 1258/2022	ALIVA DAS-MP	ASISH CHANDRA RATH
95	BLAPL/4200/2022 1259/2022	DEBASIS ACHARYA @ SIMA-MP	BASUDEV MISHRA
96	BLAPL/11428/2021 1260/2022	AMIT KUMAR-MP	
97	BLAPL/10745/2021 1261/2022	BIKA @ DIPAK @ BIKASH BHOI-MP	
98	BLAPL/2319/2021 1262/2022	ANIL KUMAR PADHI-MP	DIPTI RANJAN BHOKTA
99	BLAPL/8302/2021 1263/2022	SOMANATH KANTA-MP	PRASANTA KUMAR NANDA
100	BLAPL/2771/2022 1264/2022	BHAGIRATHI SABAR-MP	S.S.RAY 2
101	BLAPL/11141/2021 1265/2022	PRAMOD KIRSHANI @ PAMA-MP	SANGRAM KESHARI ROUT
102	BLAPL/4253/2022 1266/2022	DILLIP MAHALIK @ MANGALIA-MP	AMULYA RATNA PANDA
103	BLAPL/6244/2021 1267/2022	KISHORE KUMAR JENA-MP	SANGITA MOHANTY
104	BLAPL/6806/2022 1268/2022	GUDU @ AMIT RAJ SAHOO @ AMBNITRAJ SAHOO-MP	KASHINATH PATTNAIK
105	BLAPL/6868/2020 1269/2022	MAHENDRA PATRA-MP	PABITRA KUMAR NAYAK
106	BLAPL/5709/2022 1270/2022	RAJA @ SUBHRANSHU SEKHAR RATHA @ SUBHRANSU	SEKARIYAKANTA-MP WIBEDI
107	BLAPL/6820/2022 1271/2022	LACHHIMDHAR HARIJAN-MP	
108	BLAPL/3891/2022 1533/2022	SUBASH CHANDRA MANDAL-MP	ABHIJIT DAS
109	CRLMC/1919/2022 1534/2022	DEVA DAS-MP	
110	CRLMC/1268/2022 1535/2022	AMBIKA PRASAD RATH-MP	SUDHIR KUMAR PATRA
111	CRLMC/1951/2022 1536/2022	RAMA CHANDRA TUDU-MP	SMRUTI RANJAN MOHAPATRA
112	CRLMC/1954/2022 1537/2022	PROF.(DR.)PUSPARAJ DASH-MP	SUKANTA KUMAR MISHRA
113	CRLMC/1956/2022 1538/2022	JIBAN JYOTI NAYAK-MP	MAHES DAS
114	CRLMC/1957/2022 1539/2022	RAKESH KUMAR SAHOO-MP	ARIJEET MISHRA
115	CRLMC/1958/2022 1540/2022	NALINIKANTA MUDULI-MP	CHITTA RANJAN SWAIN
116	CRLMC/1959/2022 1541/2022	CHITTARANJAN RAY-MP	SUSANTA KUMAR BARAL
117	CRLMC/1960/2022 1542/2022	SWALEHA KHATUN-MP	DAYANIDHI MOHANTY
118	CRLMC/2855/2021 1543/2022	PRAHALAD SETHY-MP	ARUN KUMAR DAS 1
119	CRLMC/1962/2022 1544/2022	KUNA DAS-MP	MANAS CHAND
120	CRLMC/1963/2022 1545/2022	DIBYASACHI BARAL-MP	RAMANI KANTA PATTANAİK
	CRLMC/1965/2022		

121	1546/2022 CRLMC/1966/2022	ARATI PANDA-MP	JITENDRA SAMANTARAY
122	2353/2022 WA/942/2022	PRINCIPAL, KENDRIYA VIDYALAYA 1, CUTTACK-MP	HRUSIKESH TRIPATHY
123	2354/2022 WA/943/2022	PRINCIPAL, KENDRIYA VIDYALAY II,KHAPURIA-MP	HRUSIKESH TRIPATHY
124	2355/2022 WA/944/2022	PRINCIPAL, KENDRIYA VIDYALAY II,KHAPURIA-MP	HRUSIKESH TRIPATHY
125	2356/2022 WA/945/2022	PRINCIPAL, KENDRIYA VIDYALAYA 1-MP	HRUSIKESH TRIPATHY
126	2357/2022 WA/946/2022	PRINCIPAL, KENDRIYA VIDYALAY I,C.D.A,SECTOR 1-MP	HRUSIKESH TRIPATHY
127	2358/2022 WA/947/2022	PRINCIPAL, KENDRIYA VIDYALAYA 1,CUTTACK-MP	HRUSIKESH TRIPATHY
128	2359/2022 WA/948/2022	PRINCIPAL, KENDRIYA VIDYALAYA 1-MP	HRUSIKESH TRIPATHY
129	2360/2022 WA/949/2022	PRINCIPAL, KENDRIYA VIDYALAYA 1,C.D.A,SECTOR 1-MP	HRUSIKESH TRIPATHY
130	2361/2022 WA/370/2016	HADIBANDHU DAS-MP	M/S.SRINIVAS MOHANTY
131	2362/2022 WA/950/2022	STATE OF ODISHA-MP	LALATENDU SAMANTARAY, AGA
132	2363/2022 WA/950/2022	STATE OF ODISHA-MP	LALATENDU SAMANTARAY, AGA
133	2364/2022 WA/950/2022	STATE OF ODISHA-MP	LALATENDU SAMANTARAY, AGA
134	2365/2022 WA/951/2022	STATE OF ODISHA-MP	LALATENDU SAMANTARAY, AGA
135	2366/2022 WA/951/2022	STATE OF ODISHA-MP	LALATENDU SAMANTARAY, AGA
136	2367/2022 WA/951/2022	STATE OF ODISHA-MP	LALATENDU SAMANTARAY, AGA
137	2368/2022 WA/952/2022	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, ASC
138	2369/2022 WA/952/2022	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, ASC
139	2370/2022 WA/952/2022	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, ASC
140	2371/2022 WA/953/2022	STATE OF ODISHA-MP	LALATENDU SAMANTARAY, AGA
141	2372/2022 WA/953/2022	STATE OF ODISHA-MP	LALATENDU SAMANTARAY, AGA
142	2373/2022 WA/953/2022	STATE OF ODISHA-MP	LALATENDU SAMANTARAY, AGA
143	9498/2022 WP(C)/17748/2022	NIBEDITA SINGH-MP	BIPLAB P.B. BAHALI
144	9499/2022 WP(C)/17749/2022	RATHENDRA JENA-MP	RABI NARAYAN PANDA
145	9500/2022 WP(C)/13076/2022	ARJUN TANDIA-MP	BHAKTA RANJAN BARIK
146	9501/2022 WP(C)/17587/2022	MD.ALI HUSSAIN-MP	RAMESH SAHOO
147	9502/2022 WP(C)/4215/2020	RAJANIGANDHA KUMURA-MP	M/S.S.K.MANDAL
148	9503/2022 WP(C)/1593/2016	PRAKASH CHANDRA MISHRA-MP	M/S.BUDHADEV ROUTRAY
149	9504/2022 WP(C)/282/2020	ACHUT PRADHAN-MP	
150	9505/2022 WP(C)/852/2021	DR. HARAMOHAN BARIK-MP	DURGESH NARAYAN RATH
151	9506/2022 WP(C)/17768/2022	RAJESWARI PANDA-MP	SWAPNA KUMAR OJHA
152	9507/2022	JYOTI RANJAN JENA-MP	SIDHESWAR MALLIK

153	WP(C)/17770/2022 9508/2022	SUJATA KHANDAYATRAY-MP	SANGRAM KUMAR SINGH
154	WP(C)/17771/2022 9509/2022	SIBA SINDHU BEHERA-MP	SANGRAM KUMAR SINGH
155	WP(C)/17773/2022 9510/2022	MANASWINI ROUTRAY-MP	SANGRAM KUMAR SINGH
156	WP(C)/17778/2022 9511/2022	GAJENDRA KUMAR MALLIK-MP	SANGRAM KUMAR SINGH
157	WP(C)/17781/2022 9512/2022	RAMAKRUSHNA SIKHYA SEVA SAMITI-MP	DAYANIDHI MISHRA
158	WP(C)/17785/2022 9513/2022	SUSANTA KUMAR MALLIK-MP	SANGRAM KUMAR SINGH
159	WP(C)/17784/2022 9514/2022	NIRANJAN GIRI-MP	SANGRAM KUMAR SINGH
160	WP(C)/17789/2022 9515/2022	NAMITA DAS-MP	SANGRAM KUMAR SINGH
161	WP(C)/17791/2022 9516/2022	ANIL KUMAR MISHRA-MP	SANGRAM KUMAR SINGH
162	WP(C)/17792/2022 9517/2022	RATAN CHAND SENAPATTY-MP	KRISHNA CHANDRA SAHU
163	WP(C)/17794/2022 9518/2022	SUNAKARA BEHERA-MP	BIRAJA PRASANNA DAS
164	WP(C)/17796/2022 9519/2022	DR.DIPAK RANJAN MAHAPATRA-MP	SIDDHARTH PRASAD MISHRA
165	WP(C)/17795/2022 9520/2022	PADU BARIK-MP	JUGALA KISHORE PANDA
166	WP(C)/17798/2022 9521/2022	KRUSHNA CHANDRA DAS-MP	SANJAY KUMAR SAMANTARAY
167	WP(C)/17801/2022 9522/2022	PARSHURAM MOHAPATRA-MP	
168	WP(C)/12196/2010 9523/2022	PARSURAM MAHAPATRA-MP	SUBHRANSU BHUSAN MOHANTY
169	WP(C)/19747/2019 9524/2022	PADMA LOCHAN PANIGRAHI-MP	SUBHRANSU BHUSAN MOHANTY
170	WP(C)/19748/2019 9525/2022	DINESH KUMAR NAYAK-MP	
171	WP(C)/16935/2022 9526/2022	SHYAM SUNDAR KAR-MP	SUBHRANSU BHUSAN MOHANTY
172	WP(C)/19749/2019 9527/2022	GAJENDRA PRASAD BEHERA-MP	SUBHRANSU BHUSAN MOHANTY
173	WP(C)/19750/2019 9528/2022	SATRUGHNA KHANDA-MP	SUBHRANSU BHUSAN MOHANTY
174	WP(C)/19751/2019 9529/2022	PREMANANDA MAHAPATRA-MP	PRASANTA KUMAR MISHRA
175	WP(C)/17805/2022 9530/2022	BATAKRUSHNA SWAIN-MP	M/S.SUBHRANSU BHUSAN MOHANTY,S.MOHAPATRA
176	WP(C)/19752/2019 9531/2022	PRABHUDAYAL AGRAWALA-MP	M/S.HEMANTA KU.MUND
177	WP(C)/12777/2016 9532/2022	BHABANI CHARAN RATH-MP	BISHNU PRASAD PRADHAN
178	WP(C)/8644/2022 9533/2022	BISWANATH ROUT-MP	SUKANTA KUMAR DALAI
179	WP(C)/17808/2022 9534/2022	BIMBADHAR KANDI-MP	SUBHRANSU BHUSAN MOHANTY
180	WP(C)/17811/2022 9535/2022	M/S. M.M. CONSTRUCTION-MP	SUKANTA KUMAR DALAI
181	WP(C)/17816/2022 9536/2022	DURGADATTA JANI-MP	BHABANI PRASAD PRADHAN
182	WP(C)/4893/2007 9537/2022	ASHMAN JANI-MP	ARUN KUMAR PATRA
183	WP(C)/17817/2022 9538/2022	PROJECT OFFICER, BHARATPUR OPEN CAST PROJECT OF SINDHURANI COALFIELDS LTD.-MP	
	WP(C)/32377/2020		

184	9539/2022 WP(C)/13681/2022	SIVA PRASAD PANDA-MP	SAMEER KUMAR DAS
185	9540/2022 WP(C)/10852/2017	SURYA PRAVA-MP	M/S.V.NARASINGH
186	9541/2022 WP(C)/10852/2017	SURYA PRAVA-MP	M/S.V.NARASINGH
187	9542/2022 WP(C)/17841/2022	SUBALA CHARAN SWAIN-MP	PRASANTA KUMAR SATAPATHY
188	9543/2022 WP(C)/31370/2021	BIKASH BIHARI PRUSTY-MP	DIPTI RANJAN BHOKTA
189	9544/2022 WP(C)/14955/2016	BHASKAR CH.DASH-MP	
190	9545/2022 WP(C)/17845/2022	PRADIPTA KUMAR CHOUDHURY-MP	DIGAMBAR MISHRA
191	9546/2022 WP(C)/17848/2022	JHAGADESWAR SANSKRIT VIDYALAYA, KHULUDA-MP	GYANESWAR SATPATHY
192	9547/2022 WP(C)/26631/2013	JAKUB BARIK-MP	M/S.DILLIP KU.MOHAPATRA
193	9548/2022 WP(C)/36089/2020	JAKUB BARIK-MP	DILLIP KUMAR MOHAPATRA
194	9549/2022 WP(C)/11640/2015	JAKUB BARIK-MP	M/S.SASWAT DAS
195	9550/2022 WP(C)/21743/2013	JAKUB BARIK-MP	M/S.DILLIP KU.MOHAPATRA
196	9551/2022 WP(C)/16224/2022	HOUSING BOARD RESIDENTIAL DEVELOPMENT ASSOCIATION-MP	SAHIL KUMAR MISHRA
197	9552/2022 WP(C)/18774/2021	DIGAMBAR ROUT-MP	SIBA SANKAR MISHRA
198	9553/2022 WP(C)/10753/2022	BHABANI GURU-MP	RAJJEET ROY
199	9554/2022 WP(C)/17865/2022	PRAVAKAR NANDI-MP	SIBA PRASAD SWAIN
200	9555/2022 WP(C)/11176/2022	SAGARIKA DASH-MP	SOUMYA RANJAN MOHANTY
201	9556/2022 WP(C)/17870/2022	SOUDAMINI MISHRA-MP	MANAS PATI
202	9557/2022 WP(C)/17872/2022	JYOSTNAMAYEE SAHOO-MP	PRASANNA KUMAR SAHOO
203	9558/2022 WP(C)/11307/2021	SK.SAJID ALI-MP	DEBASIS TRIPATHY,M.PANIGRAHI
204	9559/2022 WP(C)/12446/2022	M/S PANCHASAKHA CARRIER-MP	DEVASHIS PANDA
205	9560/2022 WP(C)/17885/2022	JUGANSU SEKHAR PANDA-MP	UPENDRA KUMAR SAMAL
206	9561/2022 WP(C)/31096/2020	DEEPAK KUMAR SWAIN-MP	ULLAS CHANDRA MOHANTY
207	9562/2022 WP(C)/17892/2022	RUSHIKESH BADATIYA-MP	TRILOCHAN DASH
208	9563/2022 WP(C)/17891/2022	KUNI NAYAK-MP	PULAKESH MOHANTY
209	9564/2022 WP(C)/17894/2022	DINESH KUMAR PADHI-MP	TRILOCHAN DASH
210	9565/2022 WP(C)/2310/2018	NIILA KHILLA-MP	DEBA RANJAN MOHAPATRA
211	9566/2022 WP(C)/17922/2022	JAYARAM PRADHAN-MP	ALOK KUMAR PANDA
212	9567/2022 WP(C)/130/2022	PEDDINTI JANAKI RAO @ P.JANAKI RAO-MP	PRASANNA KUMAR MISHRA
213	9568/2022 WP(C)/4898/2018	TULSA SINGH-MP	M/S.SUDHEER KUMAR SAHOO
214	9569/2022 WP(C)/16281/2019	M/S STERLING HOLIDAY RESORTS LTD.-MP	KISHORE KUMAR MISHRA
215	9570/2022	NATIONAL INSURANCE COMPANY LTD-MP	SABITA RANJAN PATTNAIK

216	WP(C)/16780/2020 9571/2022	SUSANTA NAYAK-MP	SMRUTI RANJAN MOHAPATRA
217	WP(C)/17937/2022 9572/2022	NATIONAL INSURANCE COMPANY LTD., CUTTACK-MP	SABITA RANJAN PATTNAIK
218	WP(C)/16751/2020 9573/2022	NATIONAL INSURANCE COMPANY LTD., CUTTACK-MP	SABITA RANJAN PATTNAIK
219	WP(C)/16754/2020 9574/2022	NATIONAL INSURANCE COMPANY LTD., CUTTACK-MP	SABITA RANJAN PATTNAIK
220	WP(C)/16756/2020 9575/2022	NATIONAL INSURANCE COMPANY LTD., CUTTACK-MP	SABITA RANJAN PATTNAIK
221	WP(C)/16758/2020 9576/2022	ANJALI DEHURIA-MP	
222	WP(C)/15049/2022 9577/2022	DR.SUSMITA SETHI-MP	SOMADARSAN MOHANTY
223	WP(C)/11203/2022 9578/2022	DR.SUSMITA SETHI-MP	SOMADARSAN MOHANTY
224	WP(C)/11203/2022 9579/2022	CHAMPAMANI HANSDA @ CHAMPAMANI HANSDAH-MP	
225	WP(C)/14536/2022 9580/2022	ALL ODISHA BUS OWNERS ASSOCIATION-MP	LALIT KUMAR MAHARANA
226	WP(C)/17949/2022 9581/2022	UPENDRA BEHERA-MP	DINESH KUMAR PANDA
227	WP(C)/6581/2022 9582/2022	DR. NRUSINGHA CHARAN SARANGI-MP	RAMAKANTA SARANGI
228	WP(C)/17959/2022 9583/2022	SUBAS CHANDRA DEO-MP	DR.PURUSOTTAM CHULI
229	WP(C)/11340/2022 9584/2022	RANJAN KUMAR CHHATOI-MP	SASWATI MOHAPATRA
230	WP(C)/18004/2021 9585/2022	AITA KISAN-MP	ABHISHEK MOHANTY
231	WP(C)/17961/2022 9586/2022	M/S. MANORAMA PROPERTIES PVT. LTD., BBSR-MP	SHIVSANKAR MOHANTY
232	WP(C)/17963/2022 9587/2022	PRADEEP KUMAR MAHANTA-MP	ASHOK KUMAR APAT
233	WP(C)/17962/2022 9588/2022	M/S. MANORAMA PROPERTIES PVT. LTD., BBSR-MP	SHIVSANKAR MOHANTY
234	WP(C)/17964/2022 9589/2022	M/S. MANORAMA PROPERTIES PVT. LTD., BBSR-MP	SHIVSANKAR MOHANTY
235	WP(C)/17965/2022 9590/2022	M/S. MANORAMA PROPERTIES PVT. LTD., BBSR-MP	SHIVSANKAR MOHANTY
236	WP(C)/17966/2022 9591/2022	M/S. PGS PROJECTS PVT. LTD., PURI-MP	SHIVSANKAR MOHANTY
237	WP(C)/17967/2022 9592/2022	SOUMYA RANJAN SAHOO-MP	LAXMI PRASAD DWIVEDI
238	WP(C)/17968/2022 9593/2022	KALINGA INSTITUTE OF INDUSTRIAL TECHNOLOGY KIIT	SHARATHA RAY
	WP(C)/17972/2022		